

announce that Government Business during the week commencing Monday, the 27<sup>th</sup> November, 2000 will consist of:-

1. Consideration and passing of the following Bills:-
    - (a) **The Chit Funds (Amendment) Bill, 2000.**
    - (b) **The Judicial Administration Laws (Repeal) Bill, 2000.**
    - (c) **The Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 1998**
  2. Consideration and passing of the following Bills as passed by Lok Sabha:-
    - (a) **The Protection of Human Rights (Amendment) Bill, 2000.**
    - (b) **The Punjab Municipal Corporation Law (Extension to Chandigarh) Amendment Bill, 2000.**
    - (c) **The Aircraft (Amendment) Bill, 2000.**
  3. Consideration and passing of the Companies (Second Amendment) Bill, 1999 after it has been passed by Lok Sabha.
  4. Discussion on Statutory Resolutions seeking disapproval of the following
- Ordinances and consideration and passing of the Bills after they have been passed by Lok Sabha seeking to replace these Ordinances:-
- (a) **The Indian Council of World Affairs Ordinance, 2000.**
  - (b) **The National Bank for Agriculture and Rural Development (Amendment) Ordinance, 2000.**

MR. CHAIRMAN: Now, we have the Calling Attention. Shri Rumandla Ramachandraiah.

**CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE  
HAVOC CAUSED BY FLOODS IN VARIOUS PARTS OF THE COUNTRY**

SHRI RUMANDLA RAMACHANDRAIAH (Andhra Pradesh): Sir, I call the attention of the Minister. *(Interruptions)*

MR. CHAIRMAN: First, you call the attention of the Minister, and then make the speech.

SHRI RUMANDLA RAMACHANDRAIAH: Sir, I call the attention of the Minister of Agriculture to the havoc caused by floods in various parts of the country.

THE MINISTER OF AGRICULTURE (SHRI NITISH KUMAR): Sir, during 1999-2000, the States of Arunachal Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Orissa, Punjab, Rajasthan, Tripura, Uttar Pradesh and West Bengal were affected by floods causing widespread damage to life and property. As per available information, the floods, excluding floods due to cyclone, resulted in loss of about 900 human lives and 3,900 cattle besides causing damage to cropped area in 7.45 lakh hectares and 8.82 lakh houses.

This year, several States in the country received heavy rainfall during the Southwest monsoon resulting in floods causing loss of human life and cattle and loss/damage to houses and property. Arunachal Pradesh, Himachal Pradesh and Andhra Pradesh had flash floods. The cumulative rainfall during 1.6.2000 to 11.10.2000 was excess only in 12 out of 35 meteorological sub-divisions in the country but still a number of States faced floods.

As per reports received from the States this year, Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Punjab, Sikkim, Uttar Pradesh and West Bengal faced flood situations of varying magnitude. The loss and damage to life and property, as reported by these States cumulatively has been 2782 human lives, 92,927 cattle, damage to 27.05 lakh houses and inundation of the cropped area of 34.48 lakh hectares.

The flood management is primarily the responsibility of the States. The State Governments concerned took necessary relief measures like payment of ex-gratia to the next of kin of the deceased, evacuation of people in the marooned areas, despatch of medical teams, opening of relief camps to provide shelter to the affected people, air-dropping of food packets, opening of veterinary centres, supply of relief materials to the affected population, restoration of damaged roads and power lines on priority.

The Government of India was in constant touch with the affected States and rendered necessary help. The Army and Air Force assisted the State Governments in relief measures like evacuation of people, air-dropping of food packets and relief materials. Centre's share of Calamity Relief Fund,

CRF, has been released to the States as per the Scheme. The Central Teams were deputed to many flood affected States to assess the situation and I had also made aerial survey of the flood affected areas of the States of Arunachal Pradesh, Bihar, West Bengal and Andhra Pradesh. My Ministry coordinated the Central efforts with various Central Ministries/Departments for providing relief to the affected people. Foodgrains at the BPL rates have been supplied to the State Governments particularly to the State of Bihar and West Bengal. Medicines, disinfectants, bleaching powder, halogen tablets, etc., were also sent to the affected States.

As you may be aware, 75% of the annual rainfall is received during south-west monsoon period, from 1<sup>st</sup> June to 30<sup>th</sup> September, itself resulting in heavy rains and floods in many parts of the country, causing damage to life and property every year. The flood prone areas are Andhra Pradesh, Assam, Bihar, Himachal Pradesh, Karnataka, Madhya Pradesh, Punjab, Uttar Pradesh and West Bengal. The perennial States in regard to regular floods are Assam, North Bihar and Eastern parts of Uttar Pradesh. Central Water Commission in the Ministry of Water Resources is concerned with flood forecasting. India Meteorological Department provides necessary support through its Flood Meteorological Offices. They cater to the requirements of flood forecasting in different river catchment areas. FMOs provide Quantitative Precipitation Forecast in respect of catchment areas of important river to the CWC. Flood forecasting enables forewarning about impending flood, to what extent and for how long, so that necessary preparatory steps could be taken in time. The flood forecasting network consists of 157 stations situated in 11 States.

Flood proofing measures help greatly in the mitigation of distress and provide immediate relief to the population in flood prone areas. It is essentially a combination of structural change and emergency action, not involving any evacuation. The techniques adopted consist of providing raised platforms for flood shelter for men and cattle and raising the public utility installation above flood levels. The progress achieved in flood control works as a result of various measures taken is that 162,000 Km. length of embankments and 32,003 Km. length of drainage channel were constructed, 906 towns were protected and 4721 villages protected.

Monitoring of floods is also done by remote sensing through satellites which is one of the effective tools to monitor floods and assessment of flood damages in terms of area inundated, crop area submerged and villages marooned.

I am sure that preparedness measures will go a long way in mitigating the fury of flood on the affected people who generally are from weaker sections and from farming community. In the end, I may assure the House that the provision of relief and rehabilitation to the people affected by natural calamities is a matter of national concern and it shall be our endeavour to extend all possible assistance to the people in the wake of natural calamities.

MR. CHAIRMAN: Hon. Members, I have been given 12 or 13 names. We have to finish this debate by one o' clock, otherwise Members will have to sit through the lunch period. Now, whatever you decide. So, I would request the hon. Members to confine themselves to three minutes each so that all the Members can participate. Otherwise. *(Interruptions)*....

SHRI NILOTPAL BASU (West Bengal): Sir, I have a point to make. Yesterday this was slated. *(Interruptions)* ...

MR. CHAIRMAN: I have no objection continuing it during lunch hour. *(Interruptions)* I have no objection. *(Interruptions)* ..

SHRI NILOTPAL BASU: Let it be continued. *(Interruptions)*...

MR. CHAIRMAN: This is what I am asking you. . *(Interruptions)*...

SHRI NILOTPAL BASU: Sir, we have to make our viewpoint because it is a serious question. Over 1000 people have died. There is no support from the Central Government. Therefore, we have to be given time to make our submissions. . *(Interruptions)*...

MR. CHAIRMAN: I have no objection. But we have to sit through the lunch period.

SHRI NILOTPAL BASU: I have no problem. . *(Interruptions)*...

MR. CHAIRMAN: Yes, Mr. Ramachandraiah.

\*SHRI RUMANDLA RAMACHANDRAIAH: Mr. Chairman Sir, hon'ble Minister has elaborately stated about the havoc caused by floods in various parts of our country. I will not go into the details of his statement Andhra Pradesh has been suffering from excessive floods for the last three to four years. These floods caused damage to property, crops and also affected

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\*English translation of the original speech delivered in Telugu.

the common people. The rain in August created havoc killing a number of persons, damaging a number of houses. The paddy crops and cane crops were submerged in floods due to heavy rains in West Godavari district. Due to these rains 292 villages were affected, 2,644 houses were damaged and out of these 1,440 houses were fully damaged and 1,204 houses were damaged partly. 16,060 people were evacuated to safer places. Almost a hundred villages of the thirteen seriously affected districts remain marooned. In several districts transport and communication facilities were disrupted. Sir, when this situation was brought to the notice of the hon'ble Prime Minister, he assured relief fund for the State and also announced Rs.50,000 ex gratia to each of the kin of those who were killed due to floods. But Sir, so far not a single rupee has been given to the State although four months have passed by. I want to know if the Indian Government is working here as a business organization or as an organization which would come to the rescue of the poor and affected people of our country?

Our Chief Minister through correspondence has several times urged the central Government to provide three hundred crores of rupees as Central aid to meet the situation in the State. But there is no response from the Prime Minister in this regard. The Chief Minister has also communicated regarding the plight of farmers whose crops were damaged. Sir, he had written a letter on 23<sup>rd</sup> September, 2000. Our Chief Minister has been communicating, newspapers are highlighting the situation of the State but in spite of all this, the Central Government is keeping quiet. There is absolutely no response from the Government. It seems that the Government is only calculating its profits and losses but is not having any sincere intentions of helping the affected. The officials are only wasting time saying that they did not receive certain reports but no quick action is taken to rescue the affected people and especially the farmers who have suffered great loss are still helpless as FCI refused to accept their crop produce. The Central Government or the Prime Minister do not seem to have any intention of helping the farmers who are suffering after losing their crops in the floods. If they really feel the urgency, why did they not release the relief funds they announced as and when the calamity took place? Why did those announcements remain in press? Why were they not implemented in spite of repeated requests from our Chief Minister? Apart from this our Chief Minister requested for a relaxation of quality Specification for Procurement by the FCI keeping in view the damage

caused to paddy crops due to floods. He has also urged the Centre to take necessary steps regarding the procurement of paddy by opening procurement Centres in all the districts and requested to accept the total quantity of paddy produced by the farmers. But the Government is completely indifferent to all the requests made by our Chief Minister. But to the State of Punjab the Central Government has provided the minimum support price facility. Why is the Central Government having a step motherly treatment towards the State of Andhra Pradesh? If it is not so, it should immediately implement the facilities given to Punjab in Andhra Pradesh also. The farmers should be getting Rs.450 to Rs.490 per quintal of paddy but in the open market they are offered only Rs. 350 to Rs.370 per quintal. The farmers have been working hard throughout the year and if they are unable to get a price worth their labour and efforts, isn't it a tragedy? The responsibility lies with the State Government and the Central Government to see that the farmer gets his minimum selling price. Regarding this even the hon'ble Agriculture Minister, who should think carefully and feel responsible, also did not take any steps. They are giving lame excuses but are not taking any concrete steps. The storage houses are filled with paddy grains. They should make some arrangements through FCI and clear the stored paddy or create more storage houses to store the new crop which is going to come to the market. If we do not give value to the hard work of our farmers, they will commit suicide and it has happened in the recent past.

Sir, States are affected by floods, cyclone and heavy rains almost every year. Not only Andhra Pradesh but many other States like Bihar, Uttar Pradesh, Gujarat, and also West Bengal witnessed unprecedented floods which cause great damage every year. Regarding this I have some suggestions. Firstly, the reports of Dr. K.L.Rao on floods submitted to the Government in 1960 should be reviewed and whatever suggestions were recommended should be fully implemented so that the damage caused by floods every year could be minimised. Secondly, a permanent commission consisting of a chairman and five, six or ten members should be appointed to immediately study on the spot the havoc caused by floods in any part of the country and, after making an assessment of the damage, should decide the quantum of aid and assistance to be provided to the States. It is no use releasing funds four months, five months after when the suffering is over. The Government's main role is to help the poor and the downtrodden of the country but not the industrialists or businessmen. When seventy percent of our population depends on agriculture and we

cannot help them to sell their crop produce when affected by natural calamity, doesn't it reflect on our administrative capacity? Through you Sir, I want to know for whom is this government functioning? Better late than never. At least now the Government should take note of the letters written by our Chief Minister, consider his suggestion and kindly come to the rescue of the farmers and people whose houses are damaged.

Sir, as floods every year take a heavy toll of human lives, damage property and crops of the farmers, I request you for immediate implementation of the above plans. There is no use if it is going to take more time.

The steps should be taken faster and this Government should rescue the farmers as early as possible. Otherwise, the existence of this Government becomes doubtful. With a final request to implement our Chief Minister's suggestions, I conclude.

SHRI PRANAB MUKHERJEE (West Bengal): Mr. Chairman, Sir, first of all, I would like to draw the attention of the hon. Minister to certain figures which he quoted. I would like to know why two sets of figures are being quoted with regard to damages and casualties. In paragraph 1 of his statement, he has said about 14 States. In the last sentence of that paragraph, it has been stated "as per the available information, the floods resulted in loss of about 900 human lives, 3900 cattle, besides causing damage to cropped area in 7.45 lakh hectares and 8.82 lakh houses." In the third paragraph, the figures with regard to loss of human lives has gone upto 2782; with regard to cattle, it has gone upto 92,927, damage to houses -- from 8 lakhs to 27 lakhs; and cropped area to 34.48 lakh hectares. After all, information in this regard is made available by the State Governments to the Ministry of Agriculture. Then why this discrepancy is there? And what is meant by cumulative losses?

SHRI NITISH KUMAR: The first paragraph relates to the year 1999-2000 and the second and third relates to this year.

SHRI PRANAB MUKHERJEE: The first paragraph relates to which year?

SHRI NITISH KUMAR: The first paragraph relates to the year 1999-2000, that is last year.

SHRI PRANAB MUKHERJEE: But on what basis the flood year is calculated, financial year or agricultural year?

SHRI NITISH KUMAR: It is calculated in terms the financial year.

SHRI PRANAB MUKHERJEE: Okay. As we are talking about the floods which have occurred in the year 2000, I do not know what is the relevance of quoting those figures. The floods occurred in the month of August. But the Minister is giving the figures up to March, 2000. ...*(Interruptions)*..

SHRI NITISH KUMAR: Calamity Relief Fund is released financial year-wise. ...*(Interruptions)*...

SHRI PRANAB MUKHERJEE: I am not talking of the release of funds. That part will also come. ...*(Interruptions)*... Mr. Minister, please do not have impatience. You will get ample time to reply to these questions. ...*(Interruptions)*... We are talking of the casualties and damages caused by the floods. These damages and casualties have taken place from the month of June to the month of October. That comes within the financial year of 2000-2001. Therefore, what is the relevance of quoting here what happened in June, 1999, July 1999, August, 1999 and September, 1999? For financial disbursement, this may have relevance. But in regard to giving the figures to Parliament and in regard to the casualties and damages caused by the floods in the current year, the only relevant year is 2000-01 and not 1999-2000. Whatever practice you may like to follow, you can follow, but that does mean that we will agree to it. You have started by quoting figures from the month of June in a series of paragraphs. I have a document with me, namely, Department of Agriculture and Cooperation, N.D.M. Division, Flood Status Report, 2000. In this document, the figures are given from the month of June to 10<sup>th</sup> of October, as on 17<sup>th</sup> October. The figures which you are maintaining are also not tallying with the figures which you have given. Therefore, there must be a rationality so far as the giving of figures with regard to the damages to human life, property and crop area for the year 2000 is concerned. This is one aspect.

Sir, the second aspect that I would like to know from the hon. Minister is this. As per his statement, the hon. Minister visited Arunachal Pradesh, Bihar, West Bengal and had some aerial survey. Now, I would like to know as to what steps he has taken to disburse the money. So far as the assistance from the Calamity Relief Fund is concerned, it is the mandate of the Finance Commission. The moment the Government accepted the recommendations of the Finance Commission, including these recommendations, each and every State Government is entitled to have it,



and the Government of India's job is only like the job of a post-office to transmit the resources. Now, Sir, so far as West Bengal is concerned, so far as Bihar is concerned, so far as Arunachal Pradesh is concerned, and so far as Andhra Pradesh is concerned, they wanted to have some additionality. All along we read in the newspapers that the Central Government has advanced huge amounts of money. Truthfully, they say 'Advance'. 'Advance' means the amount which is eligible to the State Governments either as the share of taxes or as the ways and means advance or advance in certain developmental projects, starting from rural development to urban development. We accept that you are advancing, but how does it help? If you say that you have nothing to do beyond the Calamity Relief Fund, you confine to that. But what do you achieve by saying, "I am advancing either the Central Plan assistance or the share of the Central taxes or other receivables by the State Governments?" As per the norms of Planning Commission or as per the norms of the Finance Commission, there is no conditionality. It can help the State Government only to improve their position temporarily from the ways and means point of view. Except that, it has no other relevance. Therefore, Mr. Chairman Sir, the Government should be quite clear as to how they are going to handle it. In this connection, the National Calamity Relief Fund has been abandoned, as a result of the Eleventh Finance Commission's recommendations. But it has also made a recommendation to create a corpus of Rs.500 crores to deal with natural calamities of an extraordinary magnitude, and that has to be recouped by imposing a surcharge. Why has this Fund not been created? You accepted the Finance Commission's recommendations. It gave an Interim Report before the presentation of the Budget in February. Thereafter, it gave the full Report. You accepted the full Report. Thereafter, the Monsoon Session of Parliament was available to you. You could have easily brought a piece of legislation for creation of this Fund. It is for the Government of India to decide whether it will utilise the Fund or it will not utilise the Fund. You are entitled to decide whether you will give any money from this Fund or not. Nobody can snatch away the money from you. The Government of India is the giver. Why did you not create the Fund when you accepted in principle that the Fund has to be created as per the recommendation of the Finance Commission, to deal with a situation of natural calamities of a severe magnitude? The idea is that there should be a corpus of Rs.500 crores. First the Finance Ministry will give it from the Budget. Thereafter it will be recouped by imposing a surcharge. This has to be done by the Government of India. Nobody else

will be able to do that. My most respectful submission to the Minister is to create this Fund. After accepting the recommendations of the Finance Commission, why has this Fund not been created? What is the difficulty? Are they going to do that in the current session?

The third aspect is that you have mentioned about some of the measures taken in regard to flood prevention and their success. Quite good, you have done something. But one of the major problems is about the information that you have given on the 17<sup>th</sup> of August. Mr. Minister, it is your Department. You have quoted from the Meteorological Department. You have also quoted as per the information available from the Water Resources Ministry on the 26<sup>th</sup> of September. But see how impractical you are. In the information that you gave on the 26<sup>th</sup> of September in regard to West Bengal, you are saying that the Ganges was flowing above the danger level but below the earlier record. Two other rivers, not the Ganges, created the whole flood in West Bengal. One is the Mayurakshi, and the other is the Damodar. There was an unprecedented rainfall in the catchments of the Mayurakshi and the Damodar from the 17<sup>th</sup> of September to the 26<sup>th</sup> of September. There is no reflection in the report of either in the Ministry of Agriculture or in the Ministry of Water Resources that this unprecedented rainfall has created a situation where the floods are likely to occur. There are two reservoirs in the catchments of the Damodar and two in the catchments of the Mayurakshi, the Massanjar and the Tilpara. They were obliged to release the surplus water. Otherwise, it would have damaged the dam. If they release the surplus water, the down-stream areas are bound to be inundated. Therefore, it is not relevant whether the Ganges is flowing above the danger level or not. When you visited those areas, surely, the people there would have briefed you about the relevant factor causing the flood by those two rivers. It is mainly because of the unprecedented rainfall in the catchments.

Therefore, my submission to you is that, as you have mentioned, some medium-term and long-term measures are needed on this. You are fully aware of the fact that the Damodar embankments have not been fully completed. The project is incomplete because some other constructions have to be undertaken. That is not being done. So far as the Mayurakshi is concerned, it is one of the earliest project. The project was completed even before the First Plan started. It was a bilateral assistance programme from the Canadian Government; and the project was commissioned some time in 1951. It did not have adequate flood control measures. Thereafter,

another angle has come. In the last 30, 40, 50 years, the reservoirs have been silted. There was no systematic drainage. Now you are talking of embankment; very good. You are talking of improving the drainage channel; fine. But, at the same, you will have to add one additional work so that these reservoirs are drained systematically so that they can be desilted and their catchment capacity increased. In Mayurakshi, an additional problem has emerged because they are to be provided. Perhaps, you must have received this type of complaint when you visited that place. We have also received it. But it was really a catch-22 situation. Even when the water was reaching the danger level, the officials could not release it because their two reservoirs serve two purposes. One, to provide water for irrigation purposes during the winter and summer seasons. Two; to provide water for the thermal plant of Bakreshwar. The second one was not contemplated when this project was created. This is a later development. Therefore, you have to take a comprehensive view. You may very well say, "Look, this is a State project. I have nothing to do." You may say that. But, for God's sake, please remember; this was a project created from bilateral assistance entered into between the Government of India and the Government of Canada. The Canadian side was represented by the then Prime Minister, Mr. Pearson, and the Indian side was represented by no less a person than Pandit Jawaharlal Nehru, the then Prime Minister. Though it says, "The management of the project has to be given to the State", the Government of India had played a major role. Therefore, most respectfully, I would like to submit, through you, Sir, to the Minister that apart from embankment and drainage channel, please ensure for all the reservoirs of the country, a phased plan so that desiltation work can take place without any further delay. You may require a huge amount of money.

The second point is, you must find a way out. Let us not live under any illusion that the State Governments would be able to manage the problems, with the resources available with them, because, whatever developmental assistance you will give, it would be diverted for reconstruction work. So, as a result of the natural calamity, capital assets are destroyed, devastated. How will you rebuild those capital assets? Is it the sole responsibility of the State Governments? The question is: whatever paltry assistance given to the States, from the National Calamity Relief Fund, is adequate or not. If not, how we can bring it in the regular process of developmental planning; and whether a corpus could be created as it happened in the case of Orissa cyclone and as it happened in the case of Andhra Pradesh cyclone? It is going to be a recurring feature. We create

assets, but they are destroyed either by floods or by cyclones or by drought. Again new assets have to be created. We are just living in some sort of a make-believe-world, that it is the responsibility of the State Government, knowing fully well that they do not have the resources. So, a way must be found. I do not say that you can do much, within the available system, within the system available to you for the time being. But I am sure, with a dynamic Minister like Mr. Nitish Kumar, the Government of the day can take some initiative to work out a mechanism. It is not merely to protect the State Governments or help them, but it is to protect the national assets. It is to protect the Plan. We can find out a mechanism. From our side, whatever assistance and cooperation you seek, we will be prepared to help you. Thank you.

श्री आर.एस. गवई (महाराष्ट्र) : सभापति महोदय, देश में इतनी विसंगति है कि आज हम फ्लड के बारे में चर्चा कर रहे हैं। देश के दूसरे हिस्सों में जो रॉएट्स हो रहे हैं उसकी भी चर्चा होगी।

[THE VICE-CHAIRMAN (SHRI RAMA SHANKER KAUSHIK) in the Chair.]

महोदय, कोन्ट्रास्ट यह है कि यह सवाल सीजनल न बने। हर साल मानसून में रीवर फ्लड होने के बाद फ्लड आता है। अभी माननीय मंत्री जो ने जो निवेदन वितरित किया है उसकी फिगर कितनी ठीक है यह बात अलग है। उनके निवेदन में मनुष्य हानि हुई, जनहानि, घर, मकान और देश के एग्रीकल्चर प्रोडक्ट स्टाफ की हानि को डिवासटेटिंग पिक्चर हमारे सामने आई है। ऐसा कोई एक साल से नहीं बल्कि कई सालों से हो रहा है। यह डिस्कशन इसलिए कर रहा हूँ क्योंकि आज मध्य प्रदेश, गुजरात, महाराष्ट्र में ड्राउट कंडीशन है।

श्री नीलोत्पल बसु : वह बाद में चर्चा होगी।

SHRI R.S. GAVAI : I am exhibiting the contrast in the country. कहीं पानी ही पानी, जल ही जल और बाढ़ ही बाढ़ है तो कहीं पानी की बूंद ही नहीं है। यह विसंगति है। मैं इस पर ज्यादा लंबी चर्चा नहीं चाहता सिर्फ इसके उपाय सुझाना चाहता हूँ। कई सालों से यह हमारे सामने एक अहम सवाल बनकर खड़ा हो रहा है इसलिए जितनी नॉर्दन और सदर्न रीवर हैं उन्हें कनेक्ट करें, एक इंटरनेट बनाएं ताकि फ्लड का डिस्ट्रीब्यूशन हो, फ्लड का प्रोटेक्शन हो। जापानी कोस्ट में ड्राउट कंडीशन से रिलीफ मिले। एक सुझाव था कि कई करोड़ रुपयों की राशि इसके लिए दी जाए। निवेदन में जो वितरित किया गया वह यह है कि कई करोड़ रुपयों की राशि में कुछ गांव, जिले, डिस्ट्रिक्ट कवर किए गए। लेकिन प्रॉब्लम का मैग्नीट्यूड इतना बड़ा है कि इतनी छोटी राशि से और इन्सटालमेंट से यह सवाल खत्म नहीं होगा। देश के माउंटेन्स पार्टिकुलरली हिमालय और छोटे-छोटे माउंटेन्स का इरोजन होता जा रहा है। इरोजन से जो मिट्टी आती है वह नदियों के पेट में चली जाती है। डिसिल्टिंग का सवाल भी आ रहा है जैसे गंगा और जमना का। मैं मंत्री महोदय को सुझाव देना चाहता हूँ कि यह सीजनल प्रॉब्लम न बने long term policy to control flood and to provide water by connecting the southern rivers and the northern rivers together and stopping the erosion of the mountains.

महाराष्ट्र में 1972 में एम्प्लायमेंट गारंटी स्कीम आई थी । यह कन्सन्ट्रेशन हुआ कि फ्लड का प्रोटेक्शन हो और जितनी एम्प्लोएमेंट गारंटी के वर्क है that was oriented to control the flood and for the storage of the water.

गवर्नमेंट आफ इण्डिया का इंप्लायमेंट गारंटी में एश्योरेंस है । जैसे कि स्टेटमेंट में उल्लेख है लांग टर्म पॉलिसी के तहत गवर्नमेंट आफ इण्डिया ने डी.आर.डी.ए को हर डिस्ट्रिक्ट में फैलाया हुआ है, क्यों नहीं हम हर लेवल पर, स्टेट लेवल पर, रीजनल लेवल पर, विलेज लेवल पर फ्लड कंट्रोल का काम करें, पानी स्टोरेज का काम करें, लैंड इरोजन को रोकें, फारेस्ट प्रोटेक्शन का काम करें, डिफोरेस्टेशन न हो । ... (समय की घंटी) उपसभाध्यक्ष महोदय, सब्जेक्ट तो लम्बा है, समय कम है । आपकी आज्ञा मान लेता हूँ । मैंने जो दो तीन सुझाव दिये हैं, मंत्री महोदय उन का ख्याल रखें । इन शब्दों के साथ मैं आपके प्रति धन्यवाद व्यक्त करता हूँ ।

SHRI NILOTPAL BASU: Mr. Vice-Chairman, Sir, at the very outset, I would like to point out that the statement made by the Minister is not only disappointing, but personally, it pains me to have this statement, because on 30th September, when the hon. Minister himself was in Bengal, our former Chief Minister had mentioned that normally, the plight of Bengal is that the Central team and the Ministers reach the State only after the flood water has receded. But the coincidence was such that during the devastating flood between 17<sup>th</sup> and 21<sup>st</sup> September, which is being accepted by everybody as something which has not happened in this century, the Minister was present there. He could reach there while the places were waterlogged and it gave us immense pleasure when we saw his photograph also wading through the waterlogged areas. Now, anyhow, the statement does not capture what the hon. Member, Shri Pranab Mukherjee, was mentioning, that is, the question of the magnitude of the flood, whether it was a flood of rare severity or not. Now, this is a bland statement where 13 States are named, and overall figures are there. Due to paucity of time, I do not want to refer to the statistics available with me. I repeat the figures that have been given by this Government only, in this House and in the other House during the last two-three days about the kind of damage that has happened in the States. 1320 people have died, 154 people are still missing, and we can very well draw the inference as to what their fate is. Out of the total figure, it is more than 50 per cent. The cropped area is almost 60 per cent, a lot of houses have been damaged in all the fourteen States. So, a flood of rare severity has come in the State. But that does not come out of the statement given by the Government. Mr. Vice-Chairman, through you, I would like to submit to the hon. Minister that he has not done proper home work. I do not expect such a statement, at least, from a Minister like Nitish Kumarji, whom I

personally hold in high esteem. This is a bureaucratic answer. Your effort that was there while you visited the State has not been reflected in the statement. That is why it personally pained me. The point which I would like to make is that this Government is functioning within the Cabinet System and we are really confused. One of the Central Ministers, who also happens to be the leader of a constituent of the NDA. Shall I bring out the press clippings showing in how many places she has gone about saying that this flood is because of man-made factors and the State Government is responsible for this? The day before yesterday, Mr. Vice-Chairman, Sir, this Government or the Water Resource Ministry has stated--i will just read out a small portion of the reply that has been given to Unstarred Question 519 in Lok Sabha on 22<sup>nd</sup> November.

SHRI PRANAB MUKHERJEE: You cannot mention the reply given in Lok Sabha.

SHRI NILOTPAL BASU: But this is a public document.

SHRI S.S. AHLUWALIA (Jharkhand): Don't say 'Lok Sabha'.

SHRI NILOTPAL BASU: Sir, I always learnt from our hon. Member, Shri Pranab Mukherjee, the procedures and, therefore, I do not mention. But, in any case, this is an official reply of the Government and the Government has stated:

"Floods caused by rainfall of such a high intensity in a short span of time as during the current year is difficult to predict and prevent. In order to mitigate the sufferings of the flood victims, the State Government has taken up a programme of construction of flood shelters in flood-prone areas."

SHRI S.S. AHLUWALIA: This is regarding West Bengal.

SHRI NILOTPAL BASU: This is regarding West Bengal. That is why I have quoted the reference.

SHRI S.S. AHLUWALIA: Can you read out the question?

SHRI NILOTPAL BASU: The question is not raised by anybody from the Left Front. The question is raised by Dr. Nitish Sengupta. The question is whether West Bengal faced catastrophe floods during the month of September, 2000. All the other parts followed from the basic question. I do have the habit of using manipulative material to prove my point. Then what the stand of the Government of India is, you have to state here.

Public statements are there by the Central Ministers, that it is man-made, and they have taken the position in public organisations that no flood relief work should be organised because this is due to man-made factors. So, specifically, you should reply to that question: What is the official position of the Government of India? Is it due to man-made factors? Or, is it due to heavy rainfall between 17<sup>th</sup> and 21<sup>st</sup> of September, which is 1,000 millimetres in those areas? Hon. Member, Shri Pranab Mukherjee, is from that area; 850 millimetres is the total rainfall during the 1978 floods, and this time, within four days, within a small area, a thousand millimetres rainfall has been there. This is the official data. So, you have to answer this question.

The third question which I would like to raise, Mr. Vice-Chairman, is this. Another question hurts me very much. Pranabda has very elaborately dealt with that question. I am not going into the other aspects. Yesterday, in response to my question--I can quote that, of course--Starred Question No. 71

आपने क्या क्या किया? क्या क्या फंड्स दिए? इसमें 11 आइटम्स हैं। कल रात मैं कलकत्ता के अंदर फोन घुमाता रहा और अलग अलग रूप से हमारे पश्चिमी बंगाल के अलग अलग मंत्रियों से पूछा जिनके साथ संबंधित है। आपने 422 करोड़ बताया कि वेज एण्ड मीन्स हमने एडजस्ट किया। उसके अंदर 200 करोड़ तो एक हफ्ते के अंदर और वह भी ब्याज के साथ सेटिल कर दिया वेस्ट बंगाल गवर्नमेंट के साथ। 75 करोड़ आप बोल रहे हैं कैलामिटी रिलीफ फंड में। 101 करोड़ का हमारा कोटा था। 75:25 शेयरिंग में यह पैसा आता है जैसे बोला गया। यह फ्लड नहीं आने से भी मिलता। एक दुखद बात है। हमारे पास चिट्ठी भी है। हमारे जो पीने के पानी के मंत्री हैं उनके साथ रूरल डेवलपमेंट मिनिस्टर का विचार चल रहा है। रेगुलर प्रोग्राम जो हमारे ग्रामीण विकास से संबंधित है उसके बारे में जो पैसा दिया, पुराना बकाया, उसको भी आपने फ्लड रिलीफ में शामिल कर दिया। मिलिट्री के, एयरफोर्स के लोग गए, हेलीकाप्टर गए, उसके लिए भी स्टेट गवर्नमेंट के पास बिल पहुंच गया। दवाई दी, दवाई का पैसा भी देना होगा। वह जो खाद्यान्न के बारे में बोला है, वह हमारा जो कोटा है, उस कोटा के तहत है। कैरोसिन के बारे में 30 हजार किलोलीटर जो हमारा एलोकेशन है, उससे हर बार डिफिसिट होता है और उसमें भी सिर्फ 10 हजार किलोलीटर ही दिया है। परसों हमारा डेपुटेशन प्रधान मंत्री जी के पास गया। प्रधान मंत्री के सेक्रेटेरिएट की ओर से भी यह रिलीज आया। आपने पश्चिम बंगाल के बारे में यह रुख क्यों अपनाया? यह राजनीतिक सवाल है जिसका जवाब हमको देना पड़ेगा। क्योंकि तेल और दूसरी चीजों के बारे में हम यह सब तमाशा देख रहे हैं। क्या आप हमारे कृषि मंत्री नहीं हैं? क्या अटल जी हमारे प्रधान मंत्री नहीं हैं? क्या 1320 लोग जो मारे गए हैं उनका सिर्फ यही अपराध है कि उस प्रदेश के लोग हर बार वामपंथी मोर्चा की सरकार को चुनते हैं? आप अंडेमान सेलुलर जेल में जाकर सूची देख लीजिए, क्या हमारे पश्चिम बंगाल के लोगों ने आजादी की लड़ाई में कोई खून नहीं बहाया?

श्री एस. एस. अहलुवालिया : पश्चिमी बंगाल नहीं, बंगाल कहिए। ... (व्यवधान)...

श्री नीलोत्पल बसु : चर्चा में एक स्तर होता है, श्री अहलुवालिया जी जिस स्तर पर उसको गिराना चाहते हैं उसका जवाब मैं नहीं दूंगा ।

SHRI S.S. AHLUWALIA: Don't forget about the contribution of East Bengal. *(Interruptions)*.... That is why I am saying don't say West Bengal, say Bengal. *(Interruptions)*...

SHRI NILOTPAL BASU: It is immaterial. People understand what you are trying to say. *(Interruptions)*... Please have some seriousness, at least. *(Interruptions)*...

SHRI S.S. AHLUWALIA: I said, "it is united Bengal".

SHRI NILOTPAL BASU: Please have some seriousness, at least. तो मेरा सवाल यह है, क्यों आप मेशन नहीं करेंगे एआरसीबीआई की, क्यों आप मेशन नहीं करेंगे कि एक भी पैसा आप नहीं दे पाए हैं, यह क्यों नहीं आप बोलेंगे ? हम अगर प्रदेश के अंदर जाते हैं तो या तो हमको भी उस किस्म का पृथक्तावादी प्रचार छेड़ना पड़ेगा कि यह देश हमारा देश नहीं है, यह सरकार मानती नहीं है कि यह प्रदेश देश के अंदर नहीं है और दूसरी तरफ आप ही की कैबिनेट के लोग यह सब प्रचार करते घूम रहे हैं । अब इस तरह के जो सवाल हैं, इनको इस तरह से निपटाने से क्या देश एक रह पाएगा? आप तो पूर्वांचल से आते हैं । आप नहीं जानते हैं कि लोगों के अंदर क्या भावनाएं हैं ।

इसीलिए उपसभाध्यक्ष जी, मेरा निवेदन होगा कि इसके बारे में कुछ बोलें । अब जब आप 30 सितम्बर को गए थे तो चीफ मिनिस्टर, डिप्टी मिनिस्टर यह निवेदन किए थे कि हालांकि हम आर्डिनेंस के खिलाफ हैं, लेकिन फिर भी अगर जरूरत पड़े तो ऐसा कर सकते हैं । यह जो कैलामिटी कंटिजेंसी फंड के बारे में प्रणब मुखर्जी जी ने बताया है उसके बारे में कुछ आप फैसला कीजिए । आप नहीं किए । सेशन के शुरुआत में जो 46 बिल्ल के बारे में पार्लियामेंट्री अफेयर्स मिनिस्टर बोले हैं उसमें इसका तो शामिल नहीं है और अब का जो बयान है उसके अंदर भी इसका कोई जिक्र नहीं है । तो हम क्या लेकर जायेंगे, क्या बतायेंगे, आप बताइये? हमारी जगह आप सोचिए । अब लोगों को बताना होगा कि यह देश हमारा है, पश्चिम बंगाल भी देश के अंतर्गत एक अभिन्न हिस्सा है और हमारा जवाब क्या होगा? वह जवाब, हमारे जो सवाल हैं उनके जवाब में आप दे दीजिए । जो भी जवाब आप देंगे वह हमें कबूल होगा और खास करके सैन्ट्रल गवर्नमेंट का जवाब । हमारे पश्चिम बंगाल की जो बाढ़ है वह क्या मैन मेड है या नहीं, इसके बारे में जरूर स्पष्टीकरण दीजिए ।

उपसभाध्यक्ष (श्री रमा शंकर कौशिक) : अब इससे पहले कि मैं आगे की कार्यवाही करूं, मैं आप लोगों की राय जानना चाहता हूं कि क्या हम लोग आज लंच के लिए अभी उठें या बाद में उठें ?

SHRI PRANAB MUKHERJEE: Sir, we have committed that certain Government business should be transacted. I think we should keep our commitment. After the Minister's reply, there are two innocuous Bills to be passed. At 2.30 P.M. the Private Members' Legislative Business will have



1.00 P.M.

to be taken up. Before that, the Foreign Minister's reply is also there. So, we should co-operate with the Government. If we can finish the business and have a lunch break for half-an-hour, it is all right. Otherwise, we should dispense with the lunch hour and transact the business. This is my submission.

**उपसभाध्यक्ष (श्री रमा शंकर कौशिक) :** ठीक है ।

**श्री संघ प्रिय गौतम (उत्तरांचल) :** महोदय, बोलने वालों की संख्या कितनी है ?

**उपसभाध्यक्ष (श्री रमा शंकर कौशिक) :** 10 है ।

**श्री संघ प्रिय गौतम :** एक घंटे में तीन माननीय सदस्य बोले हैं, तो दो बजे तक कैसे हो जाएगा ? आप सवाल पूछने के बजाय इतने लंबे भाषण करेंगे तो दो घंटे लगेंगे ।

**श्री नीलोत्पल बसु :** गौतम जी, जो सवाल आप ने उठाया, उस से अफसोसनाक बात कुछ नहीं होगी ।

**श्री संघ प्रिय गौतम :** मैं आप की आलोचना नहीं कर रहा हूँ, मैं टाइम की बात कर रहा हूँ ।

**उपसभाध्यक्ष (श्री रमा शंकर कौशिक) :** अब आगे बोलने वाले माननीय सदस्यों से मैं अनुरोध करूंगा कि कृपया चार मिनट में अपनी बात पूरी कर लें ताकि थोड़ी देर के लिए हम लंच के लिए उठ जाएं ।

**मानव संसाधन विकास मंत्री (डा. मुरली मनोहर जोशी) :** सभापति जी, मेरा यह निवेदन होगा कि प्रश्न भी स्पष्ट और सीमित पूछे जाएं ताकि मंत्री महोदय सब के समाधान के लिए उत्तर दे सकें । अगर बहुत अधिक पुनरावृत्ति न हो, रिपीटीशन न हो तो शायद हम इस काम को जल्दी पूरा कर सकेंगे ।

**उपसभाध्यक्ष (श्री रमा शंकर कौशिक) :** आप का सुझाव अनुकरणीय है, सभी को मानना चाहिए और हद-से-हद चार मिनट में सभी सदस्य अपनी-अपनी बात कह दें ।

**PROF. M. SANKARALINGAM (Tamil Nadu) :** Sir, I fully support the sentiments expressed by the hon. Members in regard to the plight of people who are affected by the havoc caused by floods in various parts of the country. The people of West Bengal, Andhra Pradesh, Bihar, Madhya Pradesh and Kerala are the worst affected. Sir, this is an annual feature in our country. India is a vast country. If one-year floods affect the southern part, the next year it affects the western part, the third year it affects the eastern part and the fourth year it affects the northern part. So, at least, one part of the country is affected every year. We have to save the people

from this havoc caused by floods or drought. We are discussing the flood situation in various parts of the country. I really feel that West Bengal is the worst affected State. The statement of the hon. Minister itself reveals as to how much damage has been caused in West Bengal. We must extend our full support to the people of West Bengal and also to the people of other States who are affected by floods. Sir, this havoc caused by floods should be treated as a national calamity, not as a responsibility of the State. That is my view. I appeal to the hon. Minister to treat this flood situation as a national calamity. Two years back, we experienced the same situation in Orissa. This year it has happened in West Bengal, Andhra Pradesh and other places. Some areas are affected mildly. Mostly the agriculturalists are affected. Their crops have got destroyed. The whole irrigation system has got disturbed. Tanks and channels have been disrupted. We have noted some breaches also. To set right all these things, it will take one or two years. The life of agriculturists and people who are affected by floods becomes normal only after one or two years. It is very difficult to recoup the position. I would request the Central Government to study the matter in detail and establish a permanent Calamity Relief Commission. A group, consisting of experts, has to be appointed and they should go and visit the affected areas. After studying the problems, they should recommend some plans for redeeming the distress of the affected people.

Sir, I wish to bring to the notice of the Government the situation prevailing in Tamil Nadu, though Tamil Nadu does not figure in the statement. It has been stated that Kerala has been affected. Sir, the southern-most part of Tamil Nadu borders with Kerala and, therefore, certain parts of Tamil Nadu, namely, Kanyakumari, Madurai, Ramnad and Tirunelveli districts are affected by the climatic changes in Kerala. The rainfall started on the 19<sup>th</sup> of this month in all these places, and it is still continuing. Big tanks have been breached; channels have been disrupted and the entire system of irrigation has been affected. So, I request the Government to consider this matter as a matter of national importance. The Eleventh Finance Commission has also recommended that the State Governments should be assisted by the Centre. It has also recommended that the Central Government should review the situation in the States. It has also specified the Centre-State ratio, saying that the Centre should bear 75 per cent of the damages and the State should bear the remaining 25 per cent. So, I request the Government to look into the matter and

take it as a national calamity. We have to come to the rescue of the people who have been affected by floods.

**डा. कुमकुम शर्मा (बिहार) :** उपसभाध्यक्ष महोदय, हर साल की तरह आज हम फिर बाढ़ जैसे विषय पर चर्चा करने के लिए यहां उपस्थित हैं। बड़े अफसोस की बात है कि जो चीज हर साल आए और जिससे हर साल लाखों-लाख की संख्या में जन और धन की हानि हो, उसके विषय में हमने अभी तक कोई दीर्घकालीन नीति नहीं बनाई। मंत्री जी ने अपने निवेदन में पूरे 14 राज्यों के विषय में बताया है कि कहां कितने लोग मरे, कितने पशु मरे, कितने घर बहे और कितने का नुकसान हुआ। मैं अपने आपको सिर्फ बिहार राज्य पर केन्द्रित करना चाहूंगी।

उपसभाध्यक्ष महोदय, अब तो बिहार का बंटवारा हो चुका है, लेकिन बिहार का जो भूगोल है उसे आप सब लोग जानते हैं। बिहार के बगल में नेपाल राष्ट्र है, वहां से निकलकर नदियां बिहार में आती हैं और हर साल उन नदियों में बाढ़ आती है जिससे अपार जन-धन की हानि होती है। गरीब किसानों की फसलें कभी भी खलिहान में सही-सलामत नहीं पहुंच पातीं। वे मेहनत-मशक्कत करके, कर्ज लेकर, कुछ गिरवी रखकर अपनी पूंजी फसलों में लगाते हैं, लेकिन कभी भी उनको दो वक्त की रोटी मुहैया नहीं हो पाती है। इसलिए बिहार की जो भौगोलिक स्थिति है, उसको देखते हुए, जो सालों-साल नुकसान होता है, उसको देखते हुए हर साल केन्द्र और राज्य स्तर पर उपाय किए जाते हैं जबकि होना यह चाहिए कि जो बाढ़ के मूल कारण हैं और नेपाल से निकलने वाली जो नदियां हैं, उनके लिए नेपाल सरकार से बात करके उन नदियों के पानी को नियंत्रण करने के लिए जलाशय या हाई डैम का निर्माण करके इस बारे में कुछ स्थाई समाधान किए जाएं। हम अभी बिहार के पुनर्गठन के बाद उसके विकास की बात कर रहे हैं, आर्थिक पैकेज की बात कर रहे हैं, लेकिन जब तक नेपाल से निकलने वाली उन नदियों पर कुछ नियंत्रण नहीं किया जाएगा, जिन नदियों से चार-पांच फुट तक जल की लहरें उठती हैं और उस जल से बाढ़ आती है, तब तक विकास नहीं हो सकता। इस बारे में कोई उपाय बिहार अपने राज्य स्तर पर नहीं कर सकता है। इन नदियों से आने वाली बाढ़ को रोकने के लिए और स्थाई समाधान के लिए नेपाल सरकार से वार्ता की जाए और उन पर हाई डैम या जलाशय का निर्माण करके उस जल का विद्युत निर्माण में या सिंचाई के क्षेत्र में उपयोग होना चाहिए।

हमारे बिहार राज्य की जो स्थिति है और इस साल वहां जो बाढ़ आई थी, उसमें बहुत क्षति हुई है। सीतामढ़ी और भागलपुर जैसे जिले महीनों तक राज्य के अन्य जिलों से कटे रहे, उनका सम्पर्क अन्य जिलों से कट गया, पूरी सड़कें टूट गईं, पुल टूट गए और पुलियों की क्षति हुई। इस प्रकार लाखों रुपए की हानि हुई है। इसका कोई स्थायी समाधान होना चाहिए। महोदय, मैं आदरणीय प्रणब मुखर्जी के सुझाव से सहमत होते हुए यह सुझाव देना चाहूंगी कि जिन नदियों में गाद भर गई है और जिनका पेट बहुत उथला हो गया है, उनकी गाद को निकालने के लिए एक कार्यक्रम शुरू किया जाना चाहिए। दूसरी बात यह है कि असाधारण प्राकृतिक आपदा राहत कोष का निर्माण होना चाहिए। मैं मांग करती हूं कि बिहार को एक विशेष राज्य का दर्जा दिया जाए। महोदय, बिहार की जो भौगोलिक स्थिति है, उसके कारण उसे विशेष राज्य का दर्जा मिलना चाहिए। इन शब्दों के साथ मैं अपनी बात समाप्त करती हूं। धन्यवाद।

**SHRI R. MARGABANDU (Tamil Nadu):** Mr. Vice-Chairman, Sir, since independence, only one committee -- the one headed by Shri Kelkar

-- had been constituted to find out the reasons as well as solutions, so far as floods in the Ganges were concerned. After that, no committee has been constituted for this purpose. Floods in India have become a regular phenomenon every year. One or the other part of the country is always affected by floods. Of course, Andhra Pradesh is affected very seriously. This year, the State of West Bengal has also been affected badly. Several parts of India have been affected. I do not want to level any charge against this Government. But Government after Government has not taken care to constitute any high-powered committee consisting of experts to examine the behaviour of the rivers and the reasons behind the floods. These have to be examined. Modern technologies are available. We have to have a scientific approach and a comprehensive plan to assess this situation. Whenever there are floods, which are shortlived, the Central Government gives assistance. But that is not sufficient. That assistance is only for a short period. If a family gets devastated by floods, it takes five to ten years to come back to normalcy. Sometimes, families are destroyed or ruined for ever. So, we have to evolve a long-term policy. This Government has to consider the constitution of a high-powered committee to find out the reasons as well as solutions to the problem of floods. After all, it is not difficult for the Government to identify the areas that are regularly affected by floods, as well as to devise measures that should be taken to control the floods. Only then, this problem can be solved. Calamities are taken very lightly and in a very casual manner. Whenever there are floods, people assess the situation through helicopters and so on and estimate the damages; and that's all. You have to solve the problem for all times to come. I do not think any long-term assistance has been given in this regard. I request the Government to lay a white paper on this issue. Also, we must have a foolproof flood management system and there should be a mechanism to control the floods. Many a time, floods are caused due to desiltation, deforestation and erosion of riverbanks. These are the main reasons for the floods. I would like to know whether the Government would come forward to save the life and property from the havoc caused by floods, especially in West Bengal, where the situation is alarming. So far as the State of West Bengal is concerned, there is also a report in which it is said that the Department of Education in the Ministry of Human Resource Development informed that it was not in a position to provide any assistance because that Ministry does not administer any scheme which provides for repair of school buildings that have been damaged due to excessive rains and floods.

On the one hand, the houses and school buildings have been devastated; on the other, the Ministry of Human Resource Development is saying that it has no scheme for them, and it would not help. What type of attitude is this? Should this type of an attitude be adopted by the Government? I, therefore, request the Government that all efforts should be made to help these people. The farmers and villagers are affected the most by these floods. As compared to rural areas, urban areas are not affected much by these floods. So, the 70 per cent of our population which is residing in villages is affected by these floods. These poor people are rendered homeless, landless and their crops are devastated by floods. The Government should see to it that some effective steps are taken in order to save these people from floods. The Government should formulate a long-term project so that the people are saved from these natural calamities.

[The Vice-Chairman (Shri Suresh Pachouri) in the Chair.]

श्री एस.एस. अहलुवालिया : उपसमाध्यक्ष महोदय, बाढ़ की स्थिति पर और बाढ़ से हुए नुकसान के बारे में ध्यानाकर्षण प्रस्ताव पर बोलने के लिए मैं खड़ा हुआ हूँ। आज तक हम निर्भर रहते रहे हैं जो हमारे यहां फोरकास्टिंग सिस्टम है तथा मंत्री महोदय ने अपने स्टेटमेंट के सातवें पैराग्राफ में बताया है कि कौन-कौन सी संस्थाएं हैं जो फ्लड कंट्रोल मैनेजमेंट के लिए हमारा मार्ग-निर्देशन करती हैं - उसमें सेंट्रल वाटर कमीशन है, इंडियन मीटियोरोलोजिकल डिपार्टमेंट है। यह हमें समय-समय पर खबरें देती हैं। पर सारे विश्व में अगर इसका अध्ययन किया जाए तो पाया जाएगा कि सुपर कम्प्यूटर मीटियोरोलोजिकल डिपार्टमेंट ने लगाए हुए हैं तथा जब वहां भी फ्लड फ्लड आते हैं तो वह उसको रोक नहीं सकते। क्योंकि उनको जब खबर मिलती है तब तक वह आ चुके होते हैं और वह उसको रोक नहीं सकते। क्योंकि उनको जब खबर मिलती है तब तक वह सारा कुछ निकल गया होता है और गांव से लोगों को निकालना, बचाना, जान बाल की रक्षा और फसल की रक्षा नहीं की जा सकती। उनका प्रिडिक्शन इतना एडवांस नहीं होता कि उस पर कार्रवाई की जा सके। हमने देखा है कि कैलिफोर्निया और नॉर्थ अमेरिका में जो फ्लेश फ्लड आए जिससे भारी नुकसान हुआ, जबकि उनके पास फ्लड कंट्रोल मैनेजमेंट के लिए जो फोरकास्टिंग सिस्टम है वह हमसे बहुत अच्छा है। तो हम इस पर न निर्भर करें। हमारे यहां तो पुराने जमाने में गांव में आदमी पतरी देखकर बतला देता था कि फलाना नक्षत्र लगने वाला है और भारी वर्षा होगी और आज भी हमारे गांव-देहात में जाकर पतरी दिखाकर, पूछकर अपनी फसल बौने जाते हैं या खेत की बुआई करते हैं। उन सारी परम्पराओं को छोड़कर हम लोग मशीनों पर निर्भर हो गए हैं और निर्भर होने के पीछे आज उसकी कीमत देनी पड़ रही है। महोदय, हालात यह हैं कि हमने बांध बनाए, डेम बनाए, पर हमने कोई ख्याल नहीं किया कि वहां सिल्टेशन फार्मेशन हो रहा है उसको डि-सिल्टिंग करना है। जब बारिश होगी, पहाड़ों में बर्फ गलेगी, दरियाओं में पानी आएगा। दरियाओं की तलहटी भी साफ नहीं होती और वह भी अपना चौड़ा पथ ले लेती हैं और गांव-गांव को निगल जाती हैं और जब आखिर डेम में पानी जमा होता है तो वह डेम का पानी भी चारों तरफ से छितरा जाता है और डेम की ऊंचाई के ऊपर से निकलने लगता है। अंततः डेम टूट न जाएं, इम्बेकमेंट बह न जाएं उस डर से डेम को खोल दिया जाता है और पानी छोड़ा जाता

है। अगर पानी बिना बताए छोड़ दिया जाए तो गांव के गांव डूब जाते हैं। महोदय, मैं बिहार से आता हूँ। बिहार की अपनी एक समस्या है। कहीं सूखा है तो कहीं बाढ़ है। हमारे मंत्री महोदय भी बिहार से आते हैं, पर हमारे बिहार का दुर्भाग्य यह है कि जो पैसा इन्होंने देना था वह नहीं दिया। इन्होंने यह कहकर पैसा नहीं दिया कि पिछले का हिसाब नहीं दिया गया है।

**श्री दीपांकर मुखर्जी (पश्चिमी बंगाल):** अब तो आप झारखण्ड से हैं।

**श्री एस.एस. अहलुवालिया :** मैं बिहार से ही हूँ, मैं झारखंड को रिप्रजेंट करता हूँ। मैं नार्थ बिहार से आता हूँ जो पानी में ही डूब जाता है, जो नेपाल के कारण डूब जाता है। ... (व्यवधान) ... उपसभाध्यक्ष महोदय, इस बात का ख्याल होना चाहिए कि किसी राज्य में जो नुकसान हुआ है तो उसको मानवता के रूप में देखा जाना चाहिए। आप तो खुद जानते हैं कि राज्य सरकारों की वित्तीय स्थिति क्या है। वहां पर एक क्लॉज लगा दी है कि साइब आपने पिछले वर्ष का अपना यूटिलाइजेशन सर्टिफिकेट नहीं दिया है इसलिए हम नहीं देंगे। यह ऐसे ही है जैसे कि कोई मरीज किसी अस्पताल में पड़ा है और उसको खून की जरूरत हो और अगला कहे कि नहीं तुमने बैड की फीस नहीं दी है इसलिए तुमको खून नहीं दिया जाएगा। जब तक वह घर से बैड की फीस लाएगा, कर्जा लेकर पैसे लाएगा तब तक खून नहीं दिया गया तो वह मारा जाएगा। इस हिसाब से इसको देखने की जरूरत है।

महोदय, इस बार जो पश्चिमी बंगाल में बाढ़ आई है वह बहुत भयंकर आई है। ... (व्यवधान) ...

**एक माननीय सदस्य :** बिहार से बंगाल पहुंच गए।

**श्री एस.एस. अहलुवालिया :** भाई ससुराल को तो भूल नहीं सकते। महोदय, पश्चिमी बंगाल में इस बार जो बाढ़ आई है वह इंदुमती, बराकरनदी, कांसवती, मयूराखी से आई है। यह तो पहले आता था कि गंगा से बाढ़ आई, ब्रह्मपुत्र से बाढ़ आई, परन्तु अब तो इन छोटी-छोटी नदियों से भी बाढ़ की विभीषिका आती है। मैंने अपनी पूरी स्टेटमेंट वेबसाइट देखकर तैयार की है, उसमें मैक्सिमम नुकसान बंगाल में हुआ है और मेरे पूर्व नीलोत्पल बसु जी बोल रहे थे, वाकई उनकी तकलीफ, उनका दुख जरूरी है क्योंकि सबसे ज्यादा नुकसान वहां पर हुआ है। इससे 2.18 करोड़ पापुलेशन अफेक्टिड हुई है।

महोदय, जिन गांवों में कभी पानी नहीं चढ़ा था, इस बार वहां पानी आया है, पर बार-बार सवाल उठ रहा है, उन्होंने एक जवाब पढ़कर सुनाया है, किन्तु मेरी आपके माध्यम से मंत्री महोदय से गुजारिश है कि सेंट्रल वाटर कमीशन आपके पास है, आप सेंट्रल वाटर कमीशन से एक सवाल का जवाब मंगा दें कि बिलपाड़ा बैराज और दुर्गापुर बैराज से कितना पानी छोड़ा गया। इनसे जो पानी छोड़ा गया वह पहलीबार 10 हजार क्यूसेक पानी छोड़ा गया और दूसरी बार दो लाख 60 हजार क्यूसेक पानी छोड़ा गया। जब वह पानी आगे बढ़ा तो उसने सारे इलाके को जल प्लावित कर दिया। मैं आपको बताना चाहता हूँ कि इन दरियाओं का डिस्चार्ज नहीं हुआ था।

महोदय, दुर्भाग्य यह है कि सारे बैराज स्टेट द्वारा चलाए जाते हैं, राज्य सरकार द्वारा चलाए जाते हैं। अगर ये पानी नहीं छोड़ते तो इनको डर था कि दुर्गापुर बैराज से दुर्गापुर स्टील प्लांट, रिलायंस स्टील प्लांट और दुर्गापुर टाउनशिप डूब जाता। इनको बचाने के लिए पानी छोड़ा गया जिससे गांव के गांव पानी में डूब गए। महोदय, पानी छोड़ने से पहले लोगों को कोई वार्निंग

नहीं दी गई और गांव के गांव डूब गए, जल-प्लावित हो गए। आज हालत यह है कि वहां पर रिलीफ नहीं पहुंची है। लोगों को रिलीफ देने के लिए सदस्यता पूछने की जरूरत पड़ गई है क्योंकि गांव तो थे नहीं, दफ्तर तो थे नहीं, जहां पर कभी नौका नहीं चली हो, वहां पर स्टीमर तक गया है। हमारे साथी मार्गबंधु जी ने सही कहा है कि पिछले 50 साल से हर बार बाढ़ आती है। और बाढ़ आने से गांव के गांव डूब जाते हैं, नुकसान होता है। कुछ लोग वहां पहुंचते हैं, रिलीफ बांटते हैं, यह इसका समाधान नहीं है। समाधान यह है कि बाढ़ क्यों आती है? पानी बरसता है, पानी गिरेगा, पानी का वाटर मैनेजमेंट करने की जरूरत है। डॉ. राव ने एक प्रोजेक्ट दिया था, बड़ा पुराना प्रोजेक्ट है गारलैंड कैनाल का - interconnecting of rivers - कि भारत के सारे दरियाओं को जोड़ा जाए और सारे भारत में एक गारलैंड कैनाल बनाया जाए जिसका प्रयोग दो चीजों में किया जाएगा - एक तो फ्लड से लोगों को बचाया जा सकेगा और दूसरे, उस पानी से हमारे उन इलाकों में खेती की जा सकेगी जहां लोग सिर्फ रेन फेड कल्टिवेशन कर सकते हैं और उस जगह पीने का पानी पहुंचाया जा सकेगा जहां अभी भी लोग आजादी के पचास वर्ष होने के बावजूद भी पीने के पानी के लिए तरसते हैं और पीने के पानी के लिए कई मील पैदल चलकर घड़ा भरकर पानी लाते हैं। इस गारलैंड कैनाल के बारे में क्या विचार हैं और क्या आज इस पर नए तरीके से विचार करने की जरूरत है?

महोदय, मैं समझता हूं कि एक तरफ सूखा भी पड़ा है हमारे गुजरात में। आधा गुजरात सूखे में मर रहा है और आधा गुजरात जल-प्लावित है और वहां के जितने डैम हैं, वे सूखे पड़े हैं सिवाय सरदार सरोवर डैम के, कहीं पानी नहीं है। और उधर सरदार सरोवर डैम पर धरना देकर मेधा पाटेकर बैठी हैं कि वह पानी पीने के लिए न पहुंच सके दूसरी तरफ। इस प्रकार बहुत नुकसान हो रहा है। वाटर मैनेजमेंट के लिए जरूरत है कि हम इस पर ध्यान दें, मंत्री महोदय इस पर ध्यान दें और इसको एक सीजनल बीमारी समझकर छोड़ न दें। एक लॉग टर्म प्रोजेक्ट बने और हर भारतवासी को पानी मिल सके, इरिगेशन के लिए, पीने के लिए। यह जो "गंगा मैया तोहरे पिहरी चढ़ाई", वह गंगा मां जिसको हम रोज पूजते हैं, जब हम उसके पानी को नज़रअंदाज़ करते हैं, उस धरती को नज़रअंदाज़ करते हैं, उस भारत मां को नज़रअंदाज़ करते हैं तो वह विभीषिका के रूप में हमारे घर में प्रवेश करती है और सब कुछ सत्यानाश कर देती है। इससे बचाने के लिए एक लॉग टर्म वाटर मैनेजमेंट प्रोग्राम बनाने की जरूरत है, उसकी तरफ मैं आपका ध्यान आकर्षित करता हूं।

**श्री रमा शंकर कौशिक (उत्तर प्रदेश) :** माननीय उपसभाध्यक्ष जी, हर वर्ष लोक सभा में तथा राज्य सभा में बाढ़ के ऊपर और सूखे के ऊपर चर्चा होती है। हर साल हम यह चर्चा करते हैं लेकिन यह भी एक हकीकत है कि बाढ़ की, सूखे की विभीषिका हमारे देश में हर साल बढ़ती चली जा रही है। सत्तर के दशक में जहां 64 लाख हेक्टेयर जमीन बाढ़ग्रस्त थी वहीं अब 90-95 लाख हेक्टेयर जमीन को बाढ़ अपनी चपेट में ले रही है। इसी प्रकार से जहां सन् 70 में हमारे देश में लगभग पेयजल के संबंध में 74 जिले प्रभावित होते थे, अब 110 जिले प्रभावित होते हैं। इसमें वर्षा का कुसूर नहीं है। हमारे यहां वर्षा होती है और पर्याप्त वर्षा होती है। हमारे यहां हर साल 40 करोड़ हेक्टेयर बारिश होती है और यह भी सही है कि यह वर्षा औसतन इतनी ही रहती है हर साल लेकिन जो हमारे यहां मानसून की व्यवस्था है, हमारे जो 35 क्षेत्र बांटे हैं मौसम वैज्ञानिकों ने वर्षा के लिहाज से, उनमें कहीं ज्यादा कहीं कम, हर वर्ष यह सिलसिला चलता है। हर वर्ष का यह सिलसिला है कि पीने का पानी कम होता चला जा रहा है। जहां 90

में प्रति व्यक्ति 444 घन मीटर पानी मिलता था, वहां अब केवल 400 घन मीटर पानी रह गया है और यह भी खिसकता चला जा रहा है। इसका मुख्य कारण यह है कि हमारे यहां जल का प्रबंधन नहीं है। जैसा अहलुवालिया जी ने भी कहा कि हम जल का प्रबंधन नहीं कर रहे हैं। हमारा नियोजन जल के प्रबंधन के बारे में पिछले पचास सालों से हमारे देश की परिस्थिति के प्रतिकूल रहा है। हमारा जोर बड़े-बड़े बांधों पर रहा है और हकीकत यह है कि बड़े-बड़े बांधों के ज़रिए, नहरों के ज़रिए जहां आजादी के वक्त 1947 में हमारे देश में 34 फीसदी खेती की सिंचाई होती थी वहां हम आज केवल 38-40 फीसदी खेती की सिंचाई नहरों और बड़े बांधों से कर रहे हैं। हकीकत यह है कि केवल 50 वर्षों में इन बड़े-बड़े बांधों को बांधकर जहां हमने जल के प्रबंधन में बड़ी भारी गलती की है वहां अपने देश में हम सिंचाई की दर को केवल 6 प्रतिशत ही बढ़ा पाए हैं। आजादी के वक्त सन् 1947-48 में हमारे देश में तालाबों और जोहड़ों से जो सिंचाई होती थी वह देश की कुल सिंचाई का 17 फीसदी थी, जो आज घटकर केवल पांच फीसदी रह गई है। आज हम जल प्रबंधन नहीं कर रहे हैं। हमने वाह-वाही लूटने के लिए देश में चारों ओर फैले पांच लाख तालाबों को पट्टों के रूप में दे दिया है और ये सूखे पड़े रहते हैं, कोई जल का प्रबंधन नहीं है, आज नियोजन का जोर बड़े-बड़े बांधों पर है। यह इसी का नतीजा है। अगर हमने अपने को अभी भी नहीं सुधारा तो हर वर्ष ये स्थितियां उभरेंगी, इसमें कोई शक नहीं है। बार-बार बाढ़ का मामला कभी कहीं आएगा, कभी कहीं आएगा। जैसे अहलुवालिया जी ने सुझाव दिए, वे ठीक हैं। लेकिन बहुत लम्बे हैं और उनको लागू करने के लिए बहुत ज्यादा धनराशि की आवश्यकता पड़ेगी। इसके लिए जो छोटे-छोटे उपाए हो सकते हैं, जो कम धनराशि से हो सकते हैं उनपर हमें जोर देना चाहिए। हम 17 फीसदी खेती की सिंचाई जोहड़ों और तालाबों से करते थे जो कि अब केवल पांच फीसदी रह गई है, इसको हमें बढ़ाना होगा। इससे जल प्रबंधन का हिसाब भी ठीक होगा, बाढ़ का भी इलाज होगा और सूखे का भी इलाज होगा। मैंने बिजिनेस एडवाइजरी कमेटी में भी निवेदन किया था कि सूखा और बाढ़ दोनों एक ही सिक्के के पहलू हैं। इन पर अलग-अलग क्यों बहस कराते हो। जब तक बाढ़ की व्यवस्था आप ठीक नहीं करेंगे, सूखे की व्यवस्था ठीक नहीं करेंगे तो पूरी व्यवस्था ठीक नहीं होगी। दोनों एक ही सिक्के के पहलू हैं इनको एक साथ ही हमें करना चाहिए था। लेकिन चलो, लोगों को ज्यादा समय मिलेगा भाषण करने का। जहां तक इस बात का सवाल है कि हम स्थितियों को आगे बढ़ाएं तो हमें निश्चित रूप से यह उपाय करना चाहिए।

श्रीमान्, अब सवाल है कि पश्चिमी बंगाल, बिहार, कर्नाटक में जहां कहीं बाढ़ आई है, वहां केन्द्रीय सहायता की क्या स्थिति है। मुझे बड़े अफसोस के साथ कहना पड़ रहा है कि केन्द्रीय सरकार इसमें आपस में मतभेद करती है। ऐसे मामले में भी हम लोग राजनीति कर रहे हैं। पिछले साल का एक किस्सा मैं आपको बताता हूं। दो कमेटियां बनी थी, एक के मुखिया हमारे साथी संघ प्रिय गौतम जी थे। वे यह देखने के लिए गुजरात गए थे कि स्टेट गवर्नमेंट ने क्या किया है और कैसा राहत कार्य है। दूसरी कमेटी राजस्थान में गई थी। उसने रिपोर्ट दी कि वहां कुछ राहत कार्य नहीं हुआ है। जो राहत का पैसा केन्द्र से गया वह खत्म हो गया। संघ प्रिय गौतम जी की रिपोर्ट तो प्रस्तुत ही नहीं हुई। क्योंकि उनको वहां सब कुछ बहुत अच्छा लगा। यद्यपि गुजरात वालों को बड़ी विभीषिका का सामना करना पड़ा था, बड़ी तकलीफ उठानी पड़ी थी, जो कि नहीं होना चाहिए। यही बात पश्चिमी बंगाल के बारे में जान पड़ती है कि 1300 लोगों की जिंदगी चली गई और इससे दो करोड़ लोग प्रभावित हुए हैं। लेकिन सरकार की तरफ से अभी तक कोई ऐसा काम नहीं किया गया है जिससे यह लगे कि वह वाकई केन्द्र



सरकार है। केन्द्र सरकार का यह फर्ज है कि वह हर स्टेट को, हर राज्य को एक सी निगाह से देखे, एक नजर से देखे। किसी के साथ भेदभाव नहीं होना चाहिए। मैं पुनः मंत्री जी से अनुरोध करता हूँ कि वे तत्काल त्वरित बंगाल के मामले में कार्यवाही करके उनको मदद पहुंचाएं। जहां तक बाढ़ और सूखे का मामला है, अपने देश को इससे बचाने के लिए और हर साल इस पर बहस बन्द कराने के लिए तत्काल ही उपाय करें। पानी का प्रबन्धन छोटे-छोटे उपायों, छोटे-छोटे बांधों से करें, जिस प्रकार बिहार और कच्छ में किया जाता है। हालांकि वहां बहुत कम बारिश होती थी और आज भी बहुत कम होती है लेकिन छोटे-छोटे तरीके, जो हमारे पुरातन तरीके रहे हैं वे हमें अपनाने पड़ेंगे। हमारे देश में पांच लाख तालाब थे उनकी फिर से रचना करनी होगी। जब तक हम यह नहीं करेंगे तब तक बाढ़ और सूखे की विभीषिका से नहीं बच पाएंगे। धन्यवाद।

SHRI H.K. JAVARE GOWDA (Karnataka): Thank you, Mr. Vice-Chairman, Sir. The unprecedented rainfall has caused a great havoc all over the country. As stated by the Minister of Agriculture, it is particularly severe in West Bengal, Andhra Pradesh, Karnataka and some other States. So far as Karnataka is concerned, these floods resulted in loss of 152 human lives. Besides this, roads were damaged very badly; bridges were destroyed; public buildings and some 55,000 houses were damaged; and cropped area in 56,000 hectares has also been damaged. The State Government of Karnataka has asked the Central Government for further financial assistance. But so far, the Government has not released the amount. The other important thing to be taken into account is the human feelings. At that time, whether it is the Central Government or the State Government, they had not anticipated that the loss would be of that magnitude and that it would cause so much havoc to human lives and property. I must also say that officers reach there in the normal course, that is, a long time after all this damage is done. What do they do? They say, 'yes, you have suffered heavy losses, you have lost everything; but they do not talk about the relief or the compensation. Obviously, they would say 'we have written to the Government'. The State Government would say 'we have asked for financial assistance from the Central Government.' It is only after three or four months that some people would go there. Their coming after such a long period, does not serve any purpose. They cannot compensate the pain and agony which the people there underwent three or four months ago. No one can explain the sufferings they underwent four months ago. Therefore, this situation has to be considered very seriously. We cannot hold the Government responsible for the calamity, which took place. The point to be considered in this regard, is we should be prepared to meet such challenges. Under the circumstances, the hon. Minister said that flood management was primarily the responsibility of the State Governments. He has very rightly said this.

It is the constitutional responsibility of the States. But when States are not in a position to meet the challenges, to meet the needs of the people, the Central Government has to come to their rescue. Apart from that, we do read in the newspapers that West Bengal has suffered to a great extent. But I do not know the reason why the Central Government has not rushed to the rescue of West Bengal. In the same way, the Central Government has not extended its support to the Karnataka people. I request the Central Government, particularly the Ministry of Agriculture, to come to the rescue of the farmers and release the required funds. Thank you.

**श्री संघ प्रिय गौतम :** कांग्रेस पार्टी वाले बोल चुके हैं । कितने मैम्बर और हैं जो बोलेंगे क्योंकि एक ही मैम्बर को बोलना था, ऐसे तो खत्म ही नहीं होगा ।

**उपसभाध्यक्ष (श्री सुरेश पचौरी) :** जो लिस्ट मेरे पास है उस आधार पर ।

**श्री संघ प्रिय गौतम :** जी ।

**उपसभाध्यक्ष (श्री सुरेश पचौरी) :** जो लिस्ट मेरे पास है उस आधार पर मैं मैम्बर्स को बुला रहा हूँ ।

**श्री संघ प्रिय गौतम :** कितने मैम्बर्स और हैं कांग्रेस पार्टी के बोलने वाले ? इस तरह तो संख्या बढ़ती रहेगी । वैसे मेरी ऐसी कोई आपत्ति नहीं है ।

**श्री ललितमाई मेहता (गुजरात) :** हमें तो कहा गया था कि एक पार्टी से एक ही आएगा ।

**श्री संघ प्रिय गौतम :** प्रश्न यह है कि यह तय हो गया कि एक पार्टी से एक ही बोलेगा ।

**उपसभाध्यक्ष (श्री सुरेश पचौरी) :** चलिए ।

**DR. DASARI NARAYANA RAO (Andhra Pradesh) :** Sir, I feel that this is not a discussion about the Congress or the Communists, but it is about the floods. ...*(Interruptions)*...

Sir, I am here not to give any long speech. I would like to bring certain facts before the hon. Agriculture Minister about the State of Andhra Pradesh. Our friend, Shri Rumandla Ramachandraiah has given the picture of Andhra Pradesh, and, I think, the Minister and the House are aware that he belongs to the ruling party of Andhra Pradesh. The thing is, the ruling party of Andhra Pradesh is putting the blame on the Central Government that it has not come forward with any timely aid. Sir, in fact, a kind of hide-and-seek game is going on between the State Government and the Central Government. And as a result of all this, the victims of floods are

being affected. Actually, they are on the cross-roads, begging the Government. Sir, I would like to get the attention of the hon. Minister. Now, out of 23 districts of Andhra Pradesh, 17 districts were badly affected and 172 people died. Sir, not only that; 9819 live-stock died, and breaches to irrigation tanks are about 2627. Sir, for your information, I would like to say that 27,559 houses were completely damaged, and 81,498 houses were partly damaged. The loss of crop is about 3.87 lakh hectares. The total estimated loss is about Rs. 770 crores. Sir, as per the statement of the State Government, the Central Government has released Rs. 100 crores. But, yesterday, our hon. Minister said that Rs. 309 crores were released for Andhra Pradesh. So, the difference should be clarified by the hon. Minister of Agriculture. Sir, I do not know as to why even after three months, the Central Government or the State Government are not coming forward to help the victims, and what game is going on between the Central Government and the State Government. The ruling party says that they are depending on the Central Government. Whatever promise has been made by the hon. Prime Minister and whatever promise has been made by the Chief Minister should be fulfilled. The promises are only on papers, and they are not reaching to the people. So, what is happening? The needs should be met. When an accident is there, the patient should be immediately admitted in the hospital, and he should be given treatment. When a patient is in a dying state, the Government should come forward to give him some medicine. But even after three-and-a-half months, if the Government does not come forward to do anything to the people, where will they go? So, this is the situation.

Sir, flood is a continuing process in the country. During the fifties, "Rastriya Badh Ayog" was constituted, which suggested various ways to contain floods. Thereafter, many Committees looked into this aspect and recommended various measures. Now, finally, the Central Water Commission is doing its job in this regard. But, when it comes to the implementation of the suggestions that are given to contain floods, the Central Government washes its hands off saying that flood control is a State subject. So, I would like to know whether flood will be made a Union subject, so that the Central Government will take it as its responsibility. Sir, there are some reports that while distributing the relief to the affected people, particularly in Andhra Pradesh, favouritism was being shown on a large-scale to the workers of the ruling party.

Has the Government sought the facts from the State Government? If not, will the Government probe these allegations?

So, once again, I request the hon. Minister that this should be treated as important and Andhra should be aided very early. Whatever promise you have given should be fulfilled immediately.

That is all, Sir. Thank you very much.

SHRI NABAM REBIA (Arunachal Pradesh): Sir, I associate myself with the sentiments expressed by most of the Members. I will be brief.

Sir, I am speaking here with an acute sense of disappointment. I would like to charge this Government, at the Centre, for having adopted a vindictive attitude towards a remote border and sensitive State like Arunachal Pradesh.

The hon. Agriculture Minister will agree that it was the State of Arunachal Pradesh that was hit by an unprecedented flood on the 11<sup>th</sup> of June, 2000 and that he, with a Central Team, was the first to visit Arunachal Pradesh. This flood was unprecedented in the sense that Arunachal had never experienced such a flood in the past. This was the first of its kind. It was because of a breach of a dam in Tibet. The Siang River is called the Tsangphu in Tibet and the Siang in Arunachal and in Assam, it is called the Brahmaputra. Even though Arunachal Pradesh was the State worst hit by floods, till now the State of Arunachal Pradesh has not been given a single penny.

I want to tell you, Sir, that I am not going to demand relief from the Government. It is the duty of the State Government to demand it, and it has been demanding it all the time. But, I want to tell you that we do not want money from you. We, tribals, have been and are still fruit-gatherers and root-diggers. We can live with these. You never hear any person of Arunachal dying of hunger.

जंगल के पेड़ों के फल और पौधों की जड़ खाकर हम जी सकते हैं और कभी भूख से हम लोग मरने वाले नहीं हैं। कम से कम 10-15 साल तक आपको यह सुनने को नहीं मिलेगा। हमें अफसोस है कि अभी तक आपने कुछ नहीं किया।

I do not know what was the purpose of the visit of the Central Team. We do not ask for relief for the affected people. I want to simply state that all the roads, bridges and culverts of this sensitive border State, are of immense national importance. So, you undertake the repair,

restoration and maintenance work of those roads and bridges through your Central agencies. The BRO is there. The BRTF is there. The VARTAK is there. Don't give a single penny to the Arunachal Pradesh Government. As I said, you take the risk and take control of the maintenance work and the restoration work. You take yourself all the roads and all the bridges and get this done. Please restore them. If something happens tomorrow from across the border, what will be the position, the embarrassing position that you will be facing? There is not a single bridge on the Siang River. These floods have not spared even suspension bridges.

On the 18<sup>th</sup> of August, on the floor of this House, through a Special Mention, I did demand from the Minister to mention the steps taken by the Government of India in view of the floods in Arunachal Pradesh on the 11<sup>th</sup> of June. As we say, maybe, 30 or 26 lives were lost.

I think, death of 20 or 30 persons is also of a big magnitude. The demand of the State Government was estimated at around Rs.140 crores; and except for a meagre amount from the Prime Minister's Relief Fund, and ex-gratia payment to the victims of the floods, we have not got anything from the Government. We have outrightly rejected the minutes of the meeting of the Committee of Secretaries on natural calamities which recommended the submission of a special proposal under non-lapsable pool, because, earlier, we submitted so many such proposals and I think many States in the North-East Region also submitted their proposals which are still pending. There is no State which has no resource crunch. You are insisting that the State-Centre share should be in the ratio of 3:1. Our State Government has rejected this recommendation. We have been requesting the Central Government that this should not be made applicable to us. All the time you have been saying that we are paying special attention to the North-East Region, tribal States, backward States. But it is merely a lip-service. It is sheer discrimination. You are giving a step-motherly treatment. *..(Interruptions)...* The hon. Minister must take note of what I am saying here. I want to know the purpose of the visit of the Central Team. Why have you not given a single penny to the State of Arunachal Pradesh? *..(Interruptions)...* Mr. Ahluwaliaji, please don't disturb the Minister while I am speaking. I am also a Member. I am also a representative of the people. I have every right to be heard. We seldom speak. It does not mean that we are not capable of speaking. I was really boiling. I was very emotional because all other Members have mentioned about the same problem. I don't want to repeat it. Now, I don't want to say much. We have been

demanding Rs.140 crores from the Government of India, from the National Calamity Relief Fund. I would like to say that whatever assistance is provided by the Central Government should be outside the normal Plan schemes.

Recently, I got a letter from the Minister of State for Agriculture that a sum of Rs.44 crores approximately has been released to the State of Arunachal Pradesh. As I said earlier, we did not accept it. Our Chief Minister has been frequently writing to the Central Government that this should not be made applicable to us. As a special category State, as a Tribal State, as a backward State and as a remote State, we should be given a different sort of treatment. Please don't give us this step-motherly treatment. Please don't be vindictive simply because we don't have NDA Government or a non-Congress Government there. In Arunachal Pradesh, fortunately or unfortunately we have a Congress Government. But don't be vindictive to us, to the Tribal people and to a State like Arunachal Pradesh. I want to know your stand. Thank you very much.

SHRI V.V. RAGHAVAN (Kerala): Mr. Vice-Chairman, Sir, the huge loss of lives and property suffered by the West Bengal Government during floods this year is a matter of great concern to the entire nation.

[The Vice-Chairman (SHRI RAMA SHANKER KAUSHIK) in the Chair]

It is most unfortunate that the Central Government did not respond to the gravity of the situation. Sir, it is a shame on our democracy itself if such discrimination is taking place. So, I urge upon the Government to help and assist the West Bengal people, without considering anything else. Sir, if there is a will, there is always a way to help. The Government of India has shown it many times. If they want to help, want to assist, they find a way and help, but it is most unfortunate that in the case of West Bengal, there was discrimination.

श्री संघ प्रिय गौतम : उपसभाध्यक्ष जी, एक आपत्ति है। यह जो विषय है कि देश के विभिन्न भागों में बाढ़ से हुए विनाश की ओर कृषि मंत्री जी का ध्यान दिलाएंगे और ठीक है वेस्ट बंगाल में ज्यादा विनाश हुआ है। We are concentrating all our energies on West Bengal only. When the statement is in regard to the whole country, he should refer to other parts of the country also.

उपसभाध्यक्ष (श्री रमा शंकर कौशिक) : यह कोई आपत्ति का प्रश्न नहीं है। वह जहाँ के बारे में भी कहना चाहें, कहने दीजिए।

SHRI V.V. RAGHAVAN: Coming to Kerala, Sir, our State is covered entirely by sea coast. During every monsoon, there takes place sea erosion.

2.00PM

We have very little space, very little land. Out of the land, every year, the sea grabs some land.

To protect the land from sea erosion, building of protective walls is necessary. This is a national issue. Building protective walls along the coast throughout the State is a responsibility of the Central Government also. The State Government alone would not protect the entire sea coast of Kerala. We have been requesting the Central Government very often to assist us to protect, to build protective walls, to safeguard the livelihood of the people around the sea coast and to protect the land itself. Our request has been in vain; and I again request the hon. Agriculture Minister on this issue. We are fortunate that there is a Minister from Kerala. He knows very well that it is a dangerous situation. So, at least, this time, please help us to build the walls to protect the land from sea erosion. Thank you.

**श्री ललितभाई मेहता :** उपसभाध्यक्ष महोदय, आज गुजरात एक विशेष परिस्थिति में आ गया है। वहां बाढ़ की चपेट में 10 जिले आ चुके हैं और सूखे की चपेट में 20 जिले आ गए हैं। महोदय, वहां परिस्थिति ऐसी बन गई है कि बाढ़ के कारण हुआ संपत्ति का नुकसान बहुत कम है, लेकिन खेत उत्पाद में गत 10 साल से सूखे की परिस्थिति थी और इस सूखे की परिस्थिति के कारण 5250 करोड़ रुपये के खेत उत्पाद नष्ट हो चुके हैं। इस बार भी खरीफ और रबी दोनों सीजन में जो खेत उत्पाद आने चाहिए थे, वह नहीं आ पाएंगे और इस कारण 6250 करोड़ रुपये के खेत उत्पादों का नुकसान हो रहा है। महोदय, गुजरात के जिन बांधों में पानी के संग्रह की क्षमता है, उस में से सिर्फ 7 प्रतिशत पानी बचाया जा सका है। गुजरात में घरों, मही, वात्रक और कड़ाना जैसे बड़े बांध हैं, उन में आज पीने का पानी बिल्कुल नहीं है। नर्मदा पर बांध का जहां पर कार्य हो रहा है, सिर्फ वही पर पानी है और वह पानी भी पाइप लाइन से ले जाना पड़ेगा। इस के अतिरिक्त नर्मदा विरोधी आंदोलन चलाने वाले लोग हमारे गुजरात के खिलाफ जो आंदोलन कर रहे हैं, उसे भी रोका जाना चाहिए। आज गुजरात की परिस्थिति ऐसी हो गयी है कि वहां 10431 गांव सूखे की चपेट में आ गए हैं। महोदय, परिस्थिति इतनी बिगड़ती जा रही है कि 6545 गांवों में पानी की एक बूंद भी नहीं है और वहां पर टेंकर चलाने की नौबत आ गई है। कहीं-कहीं पर तो पानी टेंकर से भी नहीं दे सकते, ऐसी परिस्थिति आ गयी है। गुजरात की सरकार ने अभी 839 करोड़ रुपये के लिए प्रिलिमिनरी रिपोर्ट भेजी है। हमें बताया गया है कि नियमानुसार जो राशि दी जानी चाहिए, वह दी गयी है, लेकिन वहां मौजूद विशेष परिस्थिति को ध्यान में रखकर जहां लोगों को रोजगार उपलब्ध कराने होंगे, पशुधन के लिए चारा उपलब्ध कराना होगा, अशक्त लोगों को कैश डोल देना होगा और पीने के पानी के लिए 400-500 करोड़ रुपये की आवश्यकता पर भी ध्यान दिया जाना चाहिए, ऐसा मेरी विनम्र प्रार्थना है। आभार।

**श्रीमती जमना देवी बारूपाल (राजस्थान) :** उपसभाध्यक्ष महोदय, मैं आपके माध्यम से कृषि मंत्री जी से आग्रह करना चाहूंगी कि वे बाढ़ से हुए नुकसान से किसानों को राहत पहुंचाएं। हमारा सम्पूर्ण राजस्थान भयंकर अकाल की चपेट में है। हमारे यहां 80 प्रतिशत लोग ग्रामीण क्षेत्र में निवास करते हैं और उनका सारा जीवन कृषि उत्पादन पर निर्भर करता है, लेकिन वहां तीन

वर्षों से बराबर अकाल पड़ता आ रहा है और इस कारण राजस्थान की स्थिति यह हो गई है कि वहां पीने का स्वच्छ पानी भी उपलब्ध नहीं हो रहा है। कुओं का पानी जहां सूखता जा रहा है, वहां नहरों में पानी आ नहीं रहा है। राजस्थान के बीकानेर जिले के लूनकरणसर में एक बार वर्षा हुई तो बाढ़ आ गई और हजारों गरीब किसान बेघर हो गए, हजारों का पशुधन नष्ट हो गया। केन्द्र सरकार से हमारा यह अनुरोध है कि समय रहते, योजनाबद्ध तरीके से शीघ्र इस समस्या को हल किया जाए, नहीं तो वहां का गरीब किसान अकाल रूपी मौत के मुंह में जाने से बच नहीं सकेगा और कूड़े-करकट की तरह जमीन पर लाशों के ढेर लग जाएंगे।

उपसभाध्यक्ष महोदय, हम मानते हैं कि प्राकृतिक प्रकोप के आगे ऋषियों-मुनियों का भी जोर नहीं चला था, लेकिन आधुनिक युग में विज्ञान ने उस पर कंट्रोल किया है। हमारे राजस्थान के मुख्य मंत्री ने केन्द्र सरकार से विशेष आर्थिक सहायता का अनुरोध भी किया है। केन्द्र सरकार को चाहिए कि मुख्य मंत्री जी ने जो अनुमानित आंकड़ों की राशि अकालग्रस्त क्षेत्रों के लिए मांगी है, वह उसे शीघ्र प्रदान करे वरना गरीब किसान मृत्यु के ग्रास बनने से नहीं बच सकेंगे क्योंकि किसान प्राकृतिक आपदाओं से उत्पन्न स्थिति का सामना करने के कारण कंकाल हो गए हैं।

मैं एक विदेशी की पूर्व में कही हुई बात को दोहराना चाहती हूं कि 'हिन्दुस्तान एक सोने की चिड़िया है।' इस कहावत को हम तभी कायम रख सकेंगे जबकि समय रहते केन्द्र सरकार इस ओर गंभीरता से ध्यान देगी। मैं राजस्थान से हूं, मेरे सामने राजस्थान से आए श्री जसवंत सिंह, विदेश मंत्री भी बैठे हैं, शायद वे भी मेरा साथ देंगे।

आपने मुझे बोलने का जो मौका दिया, उसके लिए मैं आपका हृदय से आभार प्रकट करती हूं। धन्यवाद।

SHRI MANOJ BHATTACHARYA (West Bengal): Sir...

उपसभाध्यक्ष (श्री रमा शंकर कौशिक) : भट्टाचार्य जी, आप क्या कहना चाहते हैं? आपने अपना नाम तो दिया नहीं था। दो मिनट में अपनी बात कह लीजिए।

SHRI MANOJ BHATTACHARYA: Mr. Vice-Chairman, Sir, I thank you very much for giving me this opportunity to speak. Many hon. Members have spoken about this issue at great length. So, I am not going into the details. I have just a few points to make. Firstly, India, even after 53 years of independence, is suffering from the same perennial problem of either drought or flood, and in this perennial problem, thousands of people are destined to die. These people do not have any political identity. Their only identity is that they are poor, and only the poor and the marginalised people die in this sort of situation, whether it is flood or drought. The Central Government is, I should not say callous, but indifferent to the lives of those poor people, who mostly live below poverty line, be they from West Bengal, be they from Andhra Pradesh, be they from Tamil Nadu, be they from Rajasthan or any other State, for that matter.



Of course, I must make a mention that the Central Government is also perennially weak whenever any question of West Bengal comes. Unfortunately, in West Bengal, the floods have been devastating the lives of poor people. In nine districts, they are devastating. Shri Nitish Kumar, hon. Minister of Agriculture, was kind enough to visit the inundated areas of West Bengal. Nine districts were totally inundated. He should have made promises. No promise has been made. The statement that has been provided in the House for discussion is also traditionally and perennially a poor statement. I urge the House that the House should take it very seriously. Members should be concerned about the lives of poor people. They should not be concerned about the State, to which they belong, or about the political character of the State. As regards the political character of the State of West Bengal, since it is being governed by the Left Front Government for almost 24 years, the Central Government should not discriminate in so far as its grants are concerned, in so far as its aid is concerned and insofar as its assistance is concerned. There has been discrimination. There are umpteen number of examples, but I do not want to cite them here.

Sir, I would like to mention another thing. I am not going to make any points because many points have been made already. Another thing is, the Central Government owes a responsibility to the nation as a whole. After a long period of 53 years of independence, no concrete plan has been devised. A concrete programme of water management should be envisaged immediately, without delay. No mention has been made over here. Whenever a problem arises, it is only on an *ad hoc* basis that the problem is encountered. Instead of addressing this problem on an *ad hoc* basis, it is high time that the Central Government should take some concrete measures or envisage a concrete plan, a long-term plan, so that the problem could be eradicated totally, or, at least, the intensity of the floods could be prevented and the lives of millions of poor people who are dying every year or who are destined to die could be saved. Whatever little properties those people have could also be saved. The lives of cattle could also be saved. With these words I conclude. Thank you, Sir.

**श्री नीतीश कुमार :** उपसभाध्यक्ष महोदय, पिछले 2 घंटे से माननीय सदस्यगण देश के विभिन्न भागों में जो बाढ़ से क्षति हुई है, उसकी तरफ सदन का ध्यान आकर्षित कर रहे हैं। कतिपय माननीय सदस्यों ने इस संबंध में अपनी बात रखी है और कुछ स्पष्टीकरण भी चाहा है। महोदय, जो मूल विषय उठाए गए हैं, मैं संक्षेप में उन के बारे में स्पष्टीकरण देना चाहूंगा। सबसे पहले मेरी तरफ से जो वक्तव्य दिया गया था, माननीय प्रणब बाबू ने उसमें आंकड़ों को लेकर

कुछ स्पष्टीकरण मांगा तो मैंने सोचा कि मैं बता दूँ कि फाइनैशियल ईयर 1999-2000 वाले पैराग्राफ में इसका जिक्र कर दिया गया है। पिछले साल जो हुआ था और इस साल 21 नवंबर, 2000 तक जो जानकारी हमारे पास उपलब्ध है, उसको एक जगह इकट्ठा करके बताया गया है। चाहे मनुष्यों की मृत्यु का सवाल हो, चाहे जानवरों के नुकसान का सवाल हो, चाहे घरों के गिरने का सवाल हो, चाहे क्रॉप डैमेज का सवाल हो, हमारे पास जो लैटेस्ट आंकड़े उपलब्ध हैं, उनको इकट्ठा करके इस वक्तव्य में प्रस्तुत कर दिया गया है। उन्होंने आंकड़ों को इकट्ठा करने के बारे में कुछ सुझाव दिए हैं, उन पर हम जरूर गौर करेंगे। महोदय, मुझे लगता है कि जो पैसे दिए जाते हैं कैलेमिटी रिलीफ फंड के, वे फाइनैशियल ईयर-वाईज हैं। तो ऐसा प्रतीत होता है कि उसी के हिसाब से बाद में वे आंकड़े भी रखते होंगे।

महोदय, मुझे दो-तीन बातें कहनी हैं। जो कुछ भी फ्लड से नुकसान हुआ है या किसी भी प्रकार की प्राकृतिक विपदा से नुकसान हुआ है, उससे निपटने के लिए एक व्यवस्था की गई है और उस व्यवस्था को 11वें वित्त आयोग ने जारी रखा है। इसके अंतर्गत हर राज्य के लिए कैलेमिटी रिलीफ फंड निर्मित करने की व्यवस्था की गई है। इसमें तीन-चौथाई धनराशि केन्द्रीय सरकार देती है और एक-चौथाई धनराशि राज्य सरकार को कंट्रीब्यूट करनी पड़ती है और इस फंड की सहायता से रिलीफ मैजर्स चलाए जाते हैं। यह सही है कि सब राज्यों के लिए इस प्रकार की व्यवस्था फाइनैस कमिशन की सिफारिश के हिसाब से की गई है। और यह कोई आज नहीं की जा रही है जब से इस संबंध में फाइनैस कमिशन ने सिफारिशें दी हैं उस समय की सरकार ने उसी के अनुरूप इसमें व्यवस्था की है। पिछले कई सालों से इस प्रकार की व्यवस्था चली आ रही है। आप गौर करेंगे तो इलेवेंथ फाइनैस कमिशन ने दसवें फाइनैस कमिशन की रिकमेंडेशन के बाद जो कुछ किया और उस समय के जो अनुभव आए उस पर राज्य ने अपना मेमोरंडम दिया होगा, उन सब चीजों को देख कर उन्होंने राशि बहुत ज्यादा बढ़ाई। पिछले 5 वर्षों की तुलना में अगले 5 वर्षों के लिए कैलेमिटी रिलीफ फंड की राशि काफी बढ़ा दी गई और यह कहना कि केन्द्र सरकार ने इसको स्वीकार कर लिया, और यह इनको देना ही है, यह बात सही है। लेकिन कैलेमिटी से निबटने के लिए जो व्यवस्था है आज अपने मुल्क में, वह यही है। इसके अतिरिक्त दसवें वित्त आयोग की सिफारिशों के आधार पर एक नेशनल कैलेमिटी रिलीफ फंड की जो व्यवस्था थी वह व्यवस्था 31 मार्च, 2000 के बाद समाप्त हो गई है। अब उसकी जगह एक नई व्यवस्था ने स्थान लिया है। इसके बारे में जो 11वें वित्त आयोग ने कहा है कि नेशनल कैलेमिटी कंटेजेंसी फंड बनाया जाए उसके लिए वित्त मंत्रालय कार्रवाई कर रहा है। इसमें यह कहा गया है कि 500 करोड़ रुपये डाल करके इस फंड का निर्माण किया जाए और जहां कहीं भी ऐसी आपदा आती है उसका निबटान वहां की सरकार के द्वारा संभव नहीं है या ऐसा प्रतीत हो कि राष्ट्रीय स्तर पर इसमें मदद दी जानी चाहिए तो ऐसी स्थिति में इस फंड में मदद दी जाए और इसकी राशि की भरपाई सेंट्रल टैक्सेज पर कुछ और सरचार्ज लगा करके, सेस् लगा करके यह पूरा किया जाए। जहां तक सेस् आदि लगाने का सवाल है, यहां प्रणव साहब बैठे हुए हैं, डा. मनमोहन सिंह जी बैठे हैं, सब लोग बैठे हुए हैं इसके लिए पार्लियामेंट के अंदर एक बिल लेकर आना होगा। सवाल है फंड के क्रिएशन का, आज भी हमारी बातचीत वित्त मंत्रालय से हुई है, वे लोग इस दिशा में तेजी से कार्रवाई कर रहे हैं और इस कार्रवाई को करते ही इसके संबंध में जहां कहीं भी खराब स्थिति है वहां उसके माध्यम से भी मदद दी जाएगी। आपको स्मरण होगा कि पिछली बार सम्भवतः सात सौ करोड़ रुपये का नेशनल फंड था और उसकी जगह पर ढाई हजार करोड़ रुपये से भी ज्यादा व्यय किया गया। इसलिए समय आने पर, विपत्ति आने पर जैसे उड़ीसा में सुपर साइक्लोन आया तो मदद दी गई। अब जहां तक कई राज्यों की चर्चा हुई है, हमारे मित्र नीलोत्पल बसु जी ने कहा कि मुझे बहुत निराशा हुई और उन्होंने बंगाल की स्थिति को देखा और वहां कुछ कहा भी था, इसके बाद इस स्टेटमेंट में कोई चर्चा नहीं है। अगर सिर्फ वेस्ट बंगाल के फ्लड से हुए डैमेज के बारे में ध्यानकर्षण प्रस्ताव होता तो कुछ और विस्तार से पश्चिमी बंगाल की स्थिति की चर्चा हम अपने मूल वक्तव्य में करते। चूंकि आप पूछने ही वाले थे और उसका उत्तर हमें देना ही था अगर सारी बातों की चर्चा लिखित

वक्तव्य में हो कर दी जाए तो बाद में बोलने की कोई गुंजायश नहीं बचेगी। आपने जो बात कही है, पश्चिमी बंगाल में जो नुकसान हुआ है हमने उसका जायजा लिया था और जब मुझसे पूछा गया था तो मैंने सार्वजनिक तौर पर कहा था कि यहां नुकसान बहुत ज्यादा हुआ है और इस नुकसान की भरपाई अकेले राज्य सरकार नहीं कर सकती है, इस परिस्थिति से निबट नहीं सकती है, इसलिए हमारी तरफ से, कृषि मंत्रालय की तरफ से ऐसे मामलों में जो टीम भेजी जाती है विभिन्न मंत्रालयों के लोगों को मिला करके और उसके बाद जो अपनी रिपोर्ट होती है हम दे देते हैं जहां हमको रिपोर्ट देना होता है। लेकिन आप यह नहीं समझें कि इसमें उस बात का उल्लेख नहीं है तथा पश्चिमी बंगाल में जो नुकसान हुआ है उसके प्रति हम सचेत नहीं हैं। दूसरा आपका ऐतराज है कि जो चीजें राज्यों को मिलनी ही है उसके बारे में आप क्यों चर्चा करें। देखिए, बात यह होती है कि जो केन्द्र सरकार करती है उसका उल्लेख केन्द्र सरकार करेगी, राज्य सरकार को जो दिक्कत होगी राज्य सरकार उसका उल्लेख करेगी। तो इस रूप में इस बात को नहीं लेना चाहिए। आखिर केन्द्र सरकार ने जो किया है उसको अगर केन्द्र सरकार न कहे, आप तो कहते ही नहीं हैं...(व्यवधान)...

दिक्कत यह है कि हमारे पास जो फिगरस हैं, उसके पश्चात विभिन्न मंत्रालयों से जो जानकारी आती है उसको एक जगह से इकट्ठा करके हम आपके पास वह सूचना पहुंचा देते हैं। यह चला आ रहा है, लेकिन आप ऐसे कहेंगे कि हम विपत्ति में जूझ रहे हैं, आपने कुछ नहीं किया है, इसलिए हमने बता दिया कि नहीं, ऐसा नहीं है। आपको 422 करोड़ रुपये से अधिक का रेवेन्यू, डेफेसिट ग्रांट दिया गया है। अब आप कहेंगे कि यह तो हमको मिलना ही है, लेकिन हमने आपको तत्काल दे दिया। आप कहेंगे कि केलेमिटी रिलीफ फंड हमारा हक है तो हम कहेंगे कि केलेमिटी रिलीफ फंड को कुछ इन्स्टालमेंट में जाना था, आपने उसको हमसे मांगा और उसको पूरा एक साथ हमने रिलीज कर दिया। आप कहेंगे कि और पैसा मिलना चाहिए तो उसकी भी जांच-पड़ताल की जा रही है। रूरल डेवलपमेंट आपको मिलना चाहिए, जहां पीने के पानी की समस्या आती है, उसके लिए कुछ करना चाहिए। इसमें कोई विवाद का विषय नहीं है।...(व्यवधान)...

श्री जीवन राय (पश्चिम बंगाल): मंत्री जी, आप ...(व्यवधान)...

श्री संघ प्रिय गौतम : आप जवाब तो पूरा हो जाने दीजिए।...(व्यवधान)...

श्री जीवन राय: बंगाल हमारी स्टेट है, हम मर रहे हैं।...(व्यवधान)...

श्री नीतीश कुमार : हम आपकी वेदना को समझ सकते हैं। मैं आपके साथ हूं, आप क्यों परेशान हो रहे हैं। जहां तक आपकी समस्या का सवाल है, पश्चिमी बंगाल की समस्या का सवाल है और अन्य दूसरे राज्यों की समस्या का सवाल है, हम उसके साथ हैं, हम वहां की गम्भीरता को समझ रहे हैं। आप यह मत समझिए कि वक्तव्य में कुछ बातों का उल्लेख नहीं है तो सरकार ने उन बिंदुओं पर विचार नहीं किया है। उन बिंदुओं पर विचार चल रहा है। हम मानते हैं कि ...(व्यवधान)...

श्री जीवन राय : आप हमारे साथ हैं, आप मानते हैं, लेकिन कुछ मिल नहीं रहा है ...(व्यवधान)....आपके हाथ में नहीं है यह भी हम जानते हैं, लेकिन कुछ मिलना चाहिए।

श्री नीतीश कुमार : यह हमारे हाथ में न हो, लेकिन हमारे हाथ में सिफारिश तो है। उसी सिफारिश के आधार पर कार्रवाई आगे बढ़ती है, इसलिए सिफारिश करने वाले के महत्व को कम मत आंकीए। यदि सिफारिश करने वाला कुछ कंजूसी कर देगा तो देने वाला उसके आगे और कंजूसी करेगा। जब सिफारिश करने वाला आपके पक्ष में खड़ा है तो आप उसकी सिफारिश को एप्रिशिएट करिए। आपदा तो आपदा होती है।...(व्यवधान)...

श्री मनोज भट्टाचार्य : मंत्री जी, मंत्री जी ...(व्यवधान)...

श्री नीतीश कुमार : हमको माफ करिए। हम दो घंटे से सबकी बात सुन रहे हैं। पता नहीं शायद आप बाद में आए हों, मुझे पता नहीं कि आप शुरू से थे कि नहीं थे।

उपसभाध्यक्ष (श्री रमा शंकर कौशिक) : माननीय सदस्य भी लास्ट में बोले हैं।

श्री नीतीश कुमार : हम नहीं देख पाए थे। हम तो शुरू से ही सभी सदस्यों की बात सुन रहे थे। अब आपदा तो आपदा होती है। यह तो किसी से पूछ कर नहीं आती है। राज्य सरकार के लिए भी कठिनाई है और केन्द्र सरकार के लिए भी कठिनाई है। आमतौर पर जो पैसे का इंतजाम होता है वह सामान्य परिस्थिति के लिए होता है। आपदा प्रबन्धन के लिए भी कुछ पैसा रखा जाता है, लेकिन कभी-कभी वह पैसा पर्याप्त नहीं होता है। यदि कोई असाधारण परिस्थिति पैदा होती है तो उसके लिए कुछ और निर्णय करने पड़ते हैं। जितनी भी असाधारण परिस्थितियां विभिन्न इलाकों में आई हैं इनके बारे में उनसे निपटने के लिए जो भी संभव होगा, सरकार उस दिशा में कदम उठायेगी, हम इतना जरूर आपको आश्वस्त करना चाहते हैं।

आपने यह बहस छेड़ दी है कि आपदा मानव निर्मित था या प्रकृति के चलते हुआ, इसके बारे में हम कोई कम्पेटिटिव व्यक्ति नहीं हैं कि हम आपको कहें कि यह क्या है। हमसे वहां पर भी अखबार वालों ने पूछा था तो हमने कहा कि हम तो बाढ़ का जायजा लेने के लिए यहां पर आए हैं, कितना नुकसान हुआ है, क्या हुआ है, क्या परिस्थिति है, हम इसके बारे में ...(व्यवधान)...

श्री जीवन राय : मंत्री जी, ...(व्यवधान)... आपदा में मेड है। आप रिलीफ ...(व्यवधान)...

श्री एस.एस. अहलुवालिया : सेंट्रल वाटर कमीशन बना हुआ है। उससे पूछकर बता दीजिए कि उस वक्त बैराज में कितना पानी था।...(व्यवधान)...

श्री नीतीश कुमार : आप बैठ जाइये। आप का तो चार-पांच राज्यों से संबंध है। ...(व्यवधान)...

श्री एस.एस. अहलुवालिया : बंगाल मेरी ससुराल है। मैं कैसे ससुराल को छोड़ दूं। ...(व्यवधान)...

श्री नीतीश कुमार : आप कभी मत छोड़िएगा। आप कभी उधर भी नजर रखिएगा। ...(व्यवधान)...

श्री जीवन राय : दामाद भी कभी-कभी ससुराल के लिए काम करते हैं। ...(व्यवधान)...

श्री नीतीश कुमार : आप बिहार से तो झारखंड में पहुंच गए हैं। मेरे सुझाव पर ही इन्होंने झारखंड स्वीकार कर लिया है। ये वहां से और आगे बढ़ जायें तो कोई हर्ज नहीं है। ...(व्यवधान).... इसके बारे में हम कोई सक्षम व्यक्ति नहीं हैं उस परिस्थिति पर प्रतिक्रिया व्यक्त करने के लिए। अगर कोई बात है तो उसके लिए कम्पेटिटिव मिनिस्ट्री वाटर रिसोर्सेस है, आप चाहे तो उनसे इसके बारे में जानकारी ले सकते हैं। आप उसके संबंध में कोई भी चर्चा यहां पर करें तो वह बात उस संबंधित मंत्रालय तक पहुंचा दी जाती है। इसलिए आप कृपया करके ...(व्यवधान)...

**श्री जीवन राय :** मंत्री जी आपसे एक ही रिक्वेस्ट है कि आप फाइनेंशियल डिजीजन लीजिए। ...**(व्यवधान)**...

**श्री नीलोत्पल बसु :** इसका मतलब यह है कि वाटर रिसोर्सेज का बयान है वह प्रमाणिक है।

**श्री नीतीश कुमार :** हमारे मंत्रालय के पास कोई बात पहले से नहीं आई है। हम तो जानते ही नहीं हैं कि वाटर रिसोर्सेज का क्या बयान है। व्यक्तिगत रूप से आपने उसके बारे में यहां चर्चा की है, लेकिन व्यक्तिगत रूप से हमारे मंत्रालय के पास इस प्रकार की कोई बात पहले से नहीं आई है। लेकिन हमारे मंत्रालय में...**(व्यवधान)**...

**श्री नीलोत्पल बसु :** उसके लिए अधिकृत विभाग तो वाटर रिसोर्सेज ही है ना ?

**श्री नीतीश कुमार :** जी हां, इसके बारे में अब डैम की क्या स्थिति है, डैम की क्या कैपेसिटी है, डैम का ठीक मेंटेनेंस हुआ या नहीं, डैम पर समय पर पानी डिस्चार्ज हुआ या आपने डिस्चार्ज करने में देर की, ये ऐसे विषय हैं जिनके बारे में ...**(व्यवधान)**... आपदा प्रबंधन मेरा काम है । ...**(व्यवधान)**...

**उपसभाध्यक्ष (श्री रमा शंकर कौशिक) :** माननीय जीवन राय जी, अब समाप्त करने दीजिए माननीय मंत्री जी को ।

**श्री नीतीश कुमार :** आपदा प्रबंधन के संबंध में हम कोई चर्चा कर सकते हैं लेकिन इसके संबंध में मैंने शुरू में ही कहा, मैं तीसरी बार कह रहा हूं कि मैं सक्षम व्यक्ति नहीं हूं । जहां आपको इसके बारे में जानकारी मिल सकती है, कृपा करके वहां से वह जानकारी प्राप्त करने की आप कोशिश करें ।

एक नहीं, कई राज्यों के बारे में हमसे पूछा गया है । समय की कमी है, अगर समय इजाजत देता तो हम एक-एक राज्य के बारे में चाहे वह आंध्र प्रदेश हो, चाहे पश्चिम बंगाल के बारे में कुछ चर्चा की गई या बिहार के बारे में.....अब बिहार के बारे में कुछ चर्चा की गई, कई सदस्यों ने कहा । बिहार से तो मैं खुद आता हूं, बिहार भी देखने के लिए हम गए थे । अरुणाचल के हमारे मित्र ने कहा, अरुणाचल के मुख्य मंत्री आए थे तो अरुणाचल की स्थिति देखने के लिए हम गए थे । यह बात सही है कि अपने देश के अंदर घटी किसी विपत्ति के कारण वहां पर नुकसान नहीं हुआ बल्कि तिब्बत में जो कुछ भी हुआ, उसके चलते उनका नुकसान हुआ । हमने देखा भयानक नुकसान उनका हुआ है और जिस ढंग से पानी का जलस्तर ऊंचा हुआ था, हमने उसको देखा है । उसके बारे में जो सम्बद्ध विभाग हैं, वे सब एलर्ट हैं । अब दिक्कत यह है कि लोगों को लगने लगता है कि कुछ नहीं मिला, कुछ नहीं मिला । तो डॉ.मनमोहन सिंह बैठे हुए हैं यहां पर, सब लोग आपको तो बेहतर बता देंगे । सरकार में जिस ढंग से निर्णय लेना और प्रक्रियाओं से गुजर कर निर्णय लेना और ऐसा निर्णय लेना कि कल उस पर अंगुली न उठे, इन सब चीजों में जो समय बीतता है, उस पर आज हमारा नियंत्रण नहीं है और इसलिए जहां-जहां के बारे में सवाल उठाए गए, उन सबके बारे में....बिहार के बारे में इतना हम जरूर कहना चाहेंगे कि दुर्भाग्य है । दुर्भाग्य यह है कि कैलेमिटी रिलीफ फंड का पैसा भी बिहार को रिलीज नहीं किया जा रहा है । उसका कोई और कारण नहीं है । उसका कारण है सी.ए.जी. या फाइनेंस कमीशन की रिकमंडेशन । उन्होंने कहा कि जो भी आप खर्च कर रहे हैं,

उसका हिसाब अलग रखिए और उसके लिए अगर बोलंचाल की भाषा में कहें तो अलग से उसका हिसाब रखने के लिए अलग एकाउंट....टेक्नीकल टर्म उसके लिए दूसरी है, डॉ.मनमोहन सिंह जी इस बात को समझेंगे लेकिन हम बोलचाल की भाषा में कह रहे हैं, अलग एकाउंट खोलना है। अब उसके लिए मैंने कम से कम दो बार....दो बार हम बिहार के फ्लड अफेक्टेड एरिया को देखने गए। एक बार बाकायदा सेंट्रल टीम लेकर गए जब पश्चिम बंगाल जाने के लिए प्रधान मंत्री जी ने मुझे हिदायत दी तो उसी सिलसिले में हम बिहार के उन हिस्सों में भी गए थे। तब से ही कहा जा रहा है कि यह काम आप पूरा कर लीजिए, यह काम करते ही आपका यह पैसा रिलीज हो जाएगा लेकिन यह पैसा रिलीज नहीं हो रहा है। तो वहां की सरकार को यह कॉम्प्लाइ करना है। यहां से कोई दिक्कत नहीं है और यहां के लोग बार-बार कह रहे हैं और यह हो जाता है कभी-कभी कि मुद्दा सुस्त और गवाह चुस्त यानि उनको करना है। हम लोग बार-बार कह रहे हैं कि पैसा आपका पड़ा हुआ है, हम देना चाहते हैं, ले लीजिए लेकिन लेते नहीं हैं। अब हम ऐसे ही तो दे नहीं देंगे। जो कहा है सी.ए.जी. ने, जो फाइनेंस कमीशन ने कहा है, उस प्रक्रिया का पालन करिए। अब पता नहीं क्यों निर्णय लेने में विलम्ब हो रहा है। तो उसके बारे में माननीय सदस्यों ने जो सवाल उठाए, वे भी अपने प्रभाव का इस्तेमाल करें। हम तो अपनी पूरी सलाह देकर दो-तीन बार उनको कह चुके हैं कि जल्दी अपना काम पूरा कर लीजिए, उस प्रक्रिया को पूरा कर लीजिए ताकि आपका पैसा रिलीज हो सके।

इसके आगे जल्दी से जल्दी जो कुछ भी प्रक्रिया रहे, 11वें फाइनेंस कमीशन की रिकमंडेशन के हिसाब से जहां नेशनल कैलेमिटी कंटिजेंसी फंड का निर्माण होगा वहीं पर पूरी स्थिति पर नज़र रखने के लिए एक कैलेमिटी मैनेजमेंट सेंटर के बारे में भी उन्होंने सुझाव दिया है। उसके बारे में हमारे मंत्रालय के द्वारा कार्यवाही की जा रही है ताकि जल्दी से जल्दी उस सेंटर का भी निर्माण कर दिया जाए। यही नहीं, जो परिस्थिति आज हम देख रहे हैं कि हर साल के बाद, साल दर साल प्राकृतिक विपत्तियां ज्यादा आती जा रही हैं, और इस बार भी जहां बाढ़ नहीं आती है, वहां बाढ़ आई है। अब बंगाल में उस ढंग से बाढ़ नहीं आनी चाहिए लेकिन अतिवृष्टि हुई। अब जितनी पूरे मानसून में वर्षा होती थी, अगर उसका 60 प्रतिशत या 70 प्रतिशत तीन-चार दिन में वर्षा हो जाए तो जो भी जलग्रहण क्षेत्र हैं, उनमें इतनी वर्षा होगी। स्वाभाविक है कि रिजर्वायर्स भी लबालब भर जाएंगे या ओवरफ्लो करेंगे या फिर नदियों में इतना पानी आ जाएगा। यह बात सही है कि इतना गाद जमा हो गया है, इतना सेलिटेशन हो चुका है, नदियों का बेड, स्तर ऊंचा होता चला जा रहा है। सारी परिस्थितियां हैं लेकिन इन सब परिस्थितियों के बीच से ही रास्ता निकालना है, परमानेंट सॉल्यूशन। अब बाढ़ को तो कोई रोक नहीं सकता। जो प्राकृतिक आपदाएं हैं उनको कोई रोक नहीं सकता है। कोई कह दे कि बाढ़ का परमानेंट सॉल्यूशन निकाल दीजिए तो यह अवैज्ञानिक बात होगी, अप्राकृतिक बात होगी। क्योंकि बाढ़ तो आएगी और प्राकृतिक आपदाएं भी आएंगी। हम उन प्राकृतिक आपदाओं से होने वाले नुकसान को कम कर सकते हैं बेहतर प्रबन्धन करके। हमने एक हाई-पावर कमेटी बनाई है, नेचुरल डिजास्टर आते हैं यह जानने के लिए लिए कि उनका किस ढंग से मुकाबला किया जाए, चाहे बाढ़ हो, सुखा हो, हिमपात हो और भूस्खलन हो। इसके साथ-साथ हाई-पावर कमेटी को कहा गया है कि मैनेज्ड डिजास्टर भी होते हैं, उनके बारे में भी वह रिपोर्ट दे। तो इस पर बहुत तेजी से कार्यवाही हो रही है। डिजास्टर से निपटने के लिए हम बेहतर तरीक़ों निकालकर बेहतर प्रबन्धन का मैकेनिज्म निकाल सकें, इस दिशा में प्रयत्न किया जा रहा है। कमेटी को कुछ समय भी दिया गया है और वह अपना समय पूरा करेगी। इसके लिए सभी जगह एक ट्रेनिंग की सुविधा भी दी जा

रही है कि ऐसी परिस्थितियों में किस ढंग से आपको सबसे पहले किसे रेस्पान्स करना है और किस ढंग से आगे कार्यवाही करनी है। इस बारे में राज्य सरकारों को भी कहा गया है। न केन्द्र सरकार से पूछकर आपदा आती है और न राज्य सरकार से पूछकर आपदा आती है, दोनों सरकारों का दायित्व है। मूलतः यह दायित्व राज्यों का है। हमारी भूमिका मददगार की है। हम मददगार की भूमिका ढीक ढंग से निभाएंगे। हम आपको आश्वस्त करना चाहते हैं और जो भी सवाल आपने उठाए हैं उन सवालों पर जहां कहीं भी कार्यवाही करने की आवश्यकता होगी, कार्यवाही की जाएगी। अन्त में, मैं आपको पुनः आश्वस्त करूंगा कि जहां भी नुकसान हुआ है, जहां अतिरिक्त मदद की जरूरत है वहां सक्रिय तौर पर अतिरिक्त मदद की जाएगी और उसके बारे में फैसला लिया जाएगा।

श्री ब्रतीन सेनगुप्त (पश्चिमी बंगाल) : पैसा कब मिलेगा? ...(व्यवधान)...

श्री रामचन्द्रैया रुमन्दला : कितने किसानों को ...(व्यवधान)...

उपसभाध्यक्ष (श्री रमा शंकर कौशिक) : पैडी खरीदने का वह अलग विषय है।...(व्यवधान)...आप कृपया आसन ग्रहण करें। ...(व्यवधान)...

श्री नीतीश कुमार : महोदय, मैंने शुरू में ही कहा था कि सब चीजों पर चर्चा करने का वक्त नहीं है। अगर माननीय सदस्य का स्पेसिफिक सवाल है तो लिखित तौर पर हम उनका जवाब दे देंगे। ...(व्यवधान)...

SHRI S. RAMACHANDRAN PILLAI (Kerala): I have only one question, Sir. There is complete unanimity about the devastation and the severity of the adverse consequences of the floods in West Bengal. I would like to know whether the hon. Minister would take into consideration the serious situation in West Bengal and take appropriate measures and provide additional funds to find solution to this problem.

श्री नीतीश कुमार : यही बात तो कही थी। ...(व्यवधान)...

श्री नीलोत्पल बसु : आप कुछ डेट, तिथि बता दें तो ठीक रहेगा। ...(व्यवधान)...

श्री दीपांकर मुखर्जी : पैसे कब मिलेंगे, आप यह बता दीजिए। ...(व्यवधान)...

श्री जीवन राय : आप एश्योरेंस दे दीजिए।...(व्यवधान)...

उपसभाध्यक्ष (श्री रमा शंकर कौशिक) : आप आसन ग्रहण करें। ...(व्यवधान)...

SHRI BRATIN SENGUPTA: There must be a specific assurance.

SHRI JIBON ROY: Sir, we also represent our State. Something should be assured.

उपसभाध्यक्ष (श्री रमा शंकर कौशिक) : आप बैट जाइए।...(व्यवधान)...माननीय मंत्री जी, इन्होंने कुछ पूछा है।

**श्री नीतीश कुमार:** महोदय, हमने जितनी बातें बताई हैं, सरकार उन पर गंभीरतापूर्वक विचार कर रही है। पश्चिमी बंगाल के वित्त मंत्री यहां आए थे और माननीय वित्त मंत्री जी से भी मिले थे। वहां पर भी हमारी बातें हुई थी। उस समय मुख्य मंत्री जी से जो बातें हुई थी, सारी बातों पर सरकार सक्रिय रूप से विचार कर रही है। जो भी प्रक्रिया है उससे गुजरकर ही निर्णय लेना होगा।...**(व्यवधान)**...

**उपसभाध्यक्ष (श्री रमा शंकर कौशिक):** आप बैठ जाइए। कृपया आसन ग्रहण करें। दाईं बजे से प्राइवेट मैम्बर्स का समय चालू होता है। व्यवस्था यह है, लेकिन राजगोपाल जी कुछ कहना चाहते हैं।

**SHRI O. RAJAGOPAL:** Sir, I request that we should take up and complete the reply by the Minister of External Affairs on the debate regarding foreign affairs.

**THE VICE-CHAIRMAN (SHRI RAMA SHANKAR KAUSHIK):** And what about the introduction of Bills?

**SHRI O. RAJAGOPAL:** That can also be finished, but after this.

**उपसभाध्यक्ष (श्री रमा शंकर कौशिक):** इंट्रोडक्शन आफ बिल के लिए आप की सहमति है?

**कुछ माननीय सदस्य :** हां।

## GOVERNMENT MOTION

### INTERNATIONAL SITUATION (Contd.)

**THE MINISTER OF EXTERNAL AFFAIRS (SHRI JASWANT SINGH):** Mr. Vice-Chairman, Sir, thank you for giving me this opportunity to reply to the discussion that we concluded yesterday, on the international situation. I must take this opportunity, Sir, to place my very sincere gratitude to all the hon. Members who participated and benefited me with their views. I am also, of course, very grateful to such hon. Members as have commended the work that the Ministry of External Affairs is doing; but, I remain equally, if not equally, only marginally less grateful to such Members as have found fault with us and suggested that we benefit by the views and advice that they had for us. Sir, you will appreciate that it will not be possible for me to take all the points that all the hon. Members had made. What I have done is to distil the common points that found echo in various hon. Members' participation in the debate, and from then, if there are any other additional points remaining, I will come to that.